

HARYANA VIDHAN SABHA

**SUBJECT COMMITTEE ON EDUCATION,
TECHNICAL EDUCATION, VOCATIONAL
EDUCATION, MEDICAL EDUCATION AND HEALTH
SERVICES.**

(2024-2025)

**(TENTH REPORT)
ON**

**MEDICAL EDUCATION & RESEARCH, SCHOOL EDUCATION,
HIGHER EDUCATION AND HEALTH SERVICES (AYUSH)
DEPARTMENTS**



(Presented to the House on **26th** MARCH, 2025)

**HARYANA VIDHAN SABHA SECRETARIAT
CHANDIGARH
2025**

TABLE OF CONTENTS

Sr. No.	Subject	Page
1.	Composition of the Committee	iii & v
2.	Introduction	vii
3.	Report of the Committee	1
	(i) Medical Education & Research Department;	2-15
	(ii) School Education Department;	16-37
	(iii) Higher Education Department; and	38-67
	(iv) Health Services (Ayush) Department.	68-70

(iii)

COMPOSITION OF THE SUBJECT COMMITTEE ON EDUCATION, TECHNICAL EDUCATION, VOCATIONAL EDUCATION, MEDICAL EDUCATION AND HEALTH SERVICES.

CHAIRPERSON

1. Shri Devender Singh Babli, M.L.A.

MEMBERS

2. Shri Jagdish Nayar, M.L.A.
3. Smt. Naina Singh Chautala, M.L.A.
4. Smt. Nirmal Rani, M.L.A.
5. Shri Laxman Napa, M.L.A.
6. Smt. Renu Bala, M.L.A.
7. Smt. Shalley, M.L.A.
8. Shri Shispal Singh, M.L.A.
9. Shri Nayan Pal Rawat, M.L.A.

SECRETARIAT

1. Dr. Satish Kumar, Secretary.
2. Smt. Pardeep Kaur, Under Secretary. (upto 31st July, 2024)
3. Shri Kulbir Singh, Accounts Officer.

The Committee for the year 2024-25 was constituted vide notification's no. SHS/Committees/2024-25/21, dated 29th March, 2024. (Committee was worked upto dated 12th September, 2024, as on such date the 14th Assembly was dissolved)

(v)

COMPOSITION OF THE SUBJECT COMMITTEE ON EDUCATION TECHNICAL EDUCATION, VOCATIONAL EDUCATION, MEDICAL EDUCATION AND HEALTH SERVICES.

CHAIRPERSON

1. Shri Ram Kumar Kashyap, M.L.A.

MEMBERS

2. Shri Indu Raj, M.L.A.
3. Shri Dhanesh Adlakha, M.L.A.
4. Shri Harinder Singh, M.L.A.
5. Smt. Shakti Rani, M.L.A.
6. Shri Devender Hans, M.L.A.
7. Shri Jassi Petwar, M.L.A.
8. Shri Mandeep Chatha, M.L.A.
9. Shri Devender Kadyan, M.L.A.

SPECIAL INVITEES

1. *Shri Om Prakash Yadav, M.L.A.
2. *Smt. Shalley Chaudhary, M.L.A.
3. *Shri Balram Dangi, M.L.A.

SECRETARIAT

1. Dr. Satish Kumar, Secretary.
2. Shri Kulbir Singh, Accounts Officer. (until 19th February, 2025)
3. Shri Kanwar Singh, Under Secretary.

The Committee for the remaining period of the year 2024-25 was constituted vide notification's no. SHS/15th HVS Committees/2024-25/66, dated 23.11.2024.

* The special invitees were nominated vide notification's no. HVS/E&H/1/2024-25/74, dated 19.12.2024.

(vii)

INTRODUCTION

1. I, Ram Kumar Kashyap, Chairperson of the Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services having been authorized by the Committee in this behalf, present this Tenth Report on the following matters:-
 - i) of Medical Education and Research Department whose representative were orally examined upon their action taken report furnished upon the recommendation/observation of the 9th report presented by the previous committee;
 - ii) of Higher Education Department whose representative were orally examined upon their action taken report furnished upon the recommendation/observation of the 9th report presented by the previous committee;
 - iii) of School Education Department whose representative were orally examined upon their action taken report furnished upon the recommendation/observation of the 9th report presented by the previous committee;
 - iv) study tour to the state of Rajasthan from 29.12.2024 to 03.01.2025 was performed by the committee and brief report in this regard is also inserted in such report; and
 - v) spot visits/inspection were conducted in the Universities of Shri Krishna Ayush University, Kurukshetra & Kurukshetra University, Kurukshetra;
2. The Committee considered and approved this Report in its meeting held on dated 5th March, 2025.
3. A brief record of the proceedings of the meetings of the Committee has been kept separately in the Haryana Vidhan Sabha Secretariat.
4. The Committee would like to express their thanks to the Administrative Secretaries/Officers and other representatives of Medical Education & Research, School Education, Higher Education, and Health Services (Ayush) Departments who appeared before the committee for their oral evidence and cooperation in giving information to the Committee.
5. The Committee is thankful for the whole hearted and unstinted co-operation extended by the Hon'ble Speaker/Secretary/Officer of the Committee and staff etc..

Chandigarh:
The 5th March, 2025

Ram Kumar Kashyap
Chairperson,

Subject Committee on Education
Technical Education, Medical
Education, Vocational Education
and Health Services.

REPORT

Under Rule 279-A of the Rules of Procedure & Conduct of Business in the Haryana Legislative Assembly, the Subject Committee on Education, Technical Education Vocational Education, Medical Education and Health Services for the year 2024-2025, consisting of 9 Members was constituted on dated 29th March, 2024 by the then Hon'ble Speaker. Shri Devender Singh Babli, M.L.A. was appointed as Chairperson of the previous Committee. Such Committee worked upto 12th September, 2024 as on such day the 14th Assembly was dissolved.

On constitute of 15th Assembly, under the above said rules, the Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services for the remaining period for the year 2024-2025, consisting of 9 Members was constituted on 23rd November, 2024, by the Hon'ble Speaker. Shri Ram Kumar Kashyap, MLA was appointed as Chairperson of the Committee. Besides it, 3 Members were nominated as special invitees of such Committee vide notification dated 19th December, 2024.

The previous & present Committee held total 34 sittings till date of the finalization of this 10th Report. The first meeting of the previous & present Committees held on dated 10th April, 2024 & 4th December, 2024, respectively, which were addressed by the Officer of the Committee who explained the following scope and functions of the Committee in detail:-

- (i) to scrutinize the demands for grants;
- (ii) to examine the working of these departments and to suggest measures for improvements in administration and in different programmes/schemes/projects;
- (iii) to examine legislation;
- (iv) to advice Government on a question of policy or legislation on which Government may consult a Committee;
- (v) to discuss generally and formulate view on-
 - (a) State's Plans and Programmes relating to these departments and their implementation;
 - (b) Report of Public Undertaking under these department;
 - (c) Reports of any statutory or other body, including any Commission of Inquiry, which are laid before the House relating to these departments and
 - (d) Annual Performances Reports of these Departments.

(2) The Subject Committee shall not examine or investigate matters of day-to-day administration.

The Chairpersons while thanking the Hon'ble Speaker for nominating them as the Chairpersons of the Committees and also assured that with the cooperation of the other Members and Officer/officials, the Committee will work a lot for improving of the working of the concerned departments.

MEDICAL EDUCATION & RESEARCH DEPARTMENT

Upon the recommendations and observations of the previous committee which were inserted in the 9th Report of the Committee supplied to the said department vide letter

dated 24th March, 2024, the said department furnished the point wise reply of the questionnaire vide letter dated **24th May, 2024**. The questionnaire and reply in respect of the action taken by the department thereupon, in tabulated forum is as under:-

Sr. No.	Question	Reply of the questions
1.	<p>The Committee discussed with Additional Chief Secretary Medical Education & Research Department that this Department is established with the mandate to promote the quality of Medical for Under Graduate, Post Graduate in the State and Super – Specialties in medicine and surgery across the state. Formulation of policies for ensuring quality Medical Education means education in the field of medical, dental allopathic, homeopathic, Ayurvedic, Nursing, Pharmaceutical, physiotherapy, Para-Medical, Para-Dental, Para-Clinical and Hospital Administration etc. is also aiming the Department. Arranging funds for development of Medical Education and Research and encouraging investment though public Private Partnership. The Department stated that there are 12 Medical Colleges in the state apart from this four are under construction and three are in active phase. The Committee discussed the point that Medical Education &</p>	<p>Government with an aim to strengthen the health care services and to bridge the gap between the need and availability of doctors has come up with an innovative strategy to Incentivize Doctors to opt for Government Service and ensure that specialist services are available to all sections of society. Accordingly, the Policy to Incentivize Doctors to opt for Government Service upon completion of MBBS Degree Course from Government/Government Aided Medical Colleges in the State of Haryana has already been notified on 21/12/2022. As per the provisions of the policy, all Doctors Graduating from Government/ Government aided Medical Colleges shall have to serve in Public Health Institutions for a period of 05 years upon completion of the MBBS Course.</p> <p>Further with a vision to promote and enhance the skills of In-Service doctors and train them as Specialist Doctors to serve in Public Health Institutions further bridge the gap between the availability of specialist doctors in Government sector viz-a-viz the Private sector, has notified the policy vide Notification No. 16/10/2022-6HBIV dated 4th October, 2022 regarding incentivization for Post-Graduation of In –Service (INS) Doctors to Medical Colleges in the State of Haryana under Department of Medical Education & Research. As per the provisions of the policy all In-service doctors who have pursued Post graduation by availing the benefit of reservation in Medical/Dental Colleges in the State of Haryana shall have to mandatorily serve in the medical/Dental institutions established by</p>

<p>Research Department is a Governing body to control all the process to be trained the Doctors but after completion their courses they do not give their service in Government Sectors which causes dire shortage of the Doctors in all streams in the Government Medical Universities, Medical Colleges & Hospitals in the public sector. It is very serious matter.</p> <p>The Committee directed the Medical Education & Research Department should make a policy for Doctors who complete their courses in from Government institutions that they are bound to give their services in public sectors at least 10 years. The Committee also recommended that amendment should be in selection criteria for seeking admission in Doctors courses in Medical Universities, Medical Colleges. There should be reserved some points for selection criteria in Doctors courses who prefer to do their duties in Government Medical Universities, Medical Colleges & Hospitals. The pass out Doctors should also compel to sign a strict bound for doing their jobs in Government Medical Universities, Medical Colleges & Hospitals so that the shortage of the doctors can curtail. Supply a detailed reply to the Committee what kind of steps have been taken in this connection.</p>	<p>Department of Medical Education and Research for a period of 3 years.</p> <p>As per policy 40% of the State Quota Seats in all PG Colleges in all specialties are reserved for In-Service doctor serving with the Govt. of Haryana.</p> <p>The Department has also drafted a policy to incentivize Doctors to opt for Government Service upon completion of Post Graduate Degree/Diploma Course from Government/Government Aided medical/Dental Colleges in the State of Haryana. Once notified, this policy shall further up-scale and strengthen overall health facilities in the State.</p>
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2.	During the course of oral examination, the Chairperson of the Committee asked about Pt. Deendayal Upadhyaya University of Health Sciences, Kutail at Karnal. The Additional Chief Secretary, Medical Education & Research Department explained that the DPR amounting to Rs. 761.51 Cr. Has been approved by the Government of Haryana. The University shall have the facilities of super Specialty Hospital with 750 beds Academic Block for post Graduate/Post-doctoral teaching (DM/MCH Courses) along with Research Departments like Biotechnology. She also told that Pt. Deendayal Upadhyaya University of Health Sciences, Kutail at Karnal will fulfil its goal. In the reply of Medical Education & Research Department the completion date of above said University is 30.10.2023 and Government Medical College Bhiwani will be completed on 31.01.2024. While Government Medical College, Jind has completed 52 percent work. The Committee desired to supply the latest progress reports to the Committee of Pt. Deendayal Upadhyaya University of Health Sciences, Kutail at Karnal at Karnal, Government Medical College & Hospital, Village Koriyawas, District Narnaul, Pandit Neki Ram Sharma Government Medical	Sr. No.	Name of Project	Progress
		1.	Pt. Deen Dayal Upadhyaya University of Health Sciences, Kutail at Karnal	Health University as a Centre of Excellence is being established in Village Kutail, District Karnal on 144 Acre 2 Marla Gram Panchayat, Kutail land. M/s Bridge & Roof. Co. (I) Ltd. is the executing agency and work was awarded on 12.12.2018. Initial project cost is Rs.761.51Cr. and revised cost to the tune of Rs 805.75 Cr. including cost of construction of Private ward has been approved by Government and SFC. The construction work is in progress and 98.5% work has been completed. The University shall have the facilities of super-specialty hospital with 750 beds. Procurement of bio-medical equipment and furniture is under process. Work has been awarded to L-1 M/s HSCC vide letter dated 31.10.2023 and MoA has been signed with executing agency on 12.12.2023. Proposal for creation of 3148 posts of faculty/ staff stands approved by Hon'ble Chief Minister and the Finance Department has given concurrence for recruitment of 1535 posts in phase-I.
		2.	Government Medical College & Hospital, Village Koriyawas, District Narnaul.	A Government Medical College is being established at District Narnaul for which Gram Panchayat Koriyawas has given 76 Acre 06 Kanal 13 Marla land on long term lease basis to Department of Medical Education and Research. The construction work has been awarded to PWD (B&R) Department Haryana and the Detailed Project Report amounting to Rs.598 crore was approved by the Standing Finance Committee. The construction work is in progress and 95% work has been

	<p>College Bhiwani, Government Medical College, Sirsa and Government Medical College, Jind. The Committee also desired to supply the progress report of AIIMS Riwari, Under Pradhan Mantri Swasthya Suraksha which has projected cost of Rs. 1299 Cores.</p>			<p>completed. Procurement of bio-medical equipment and furniture is under process. Work has been awarded to L-1 M/s HSCC vide letter dated 31.10.2023 and MoA has been signed with executing agency on 12.12.2023. Hon'ble CM has approved to name the upcoming Government Medical College at Koriyawas as "Maharishi Chyawan Medical College at Koriyawas."</p> <p>Revised cost to the tune of Rs.725.90 Cr was submitted by Executing Agency i.e., PW (B&R) Department, Haryana which stands approved by Cabinet Sub-Committee in its meeting dated 09.10.2023 and revised administrative approval for the same has been issued. Total 1552 posts of faculty/ staff stand approved by F.D on 13.09.2023. The department is in process for filling of the posts. The Govt. has appointed officiating Director for functionalizing the institute. Recruitment of staff is under process.</p>
		3.	<p>Pandit Neki Ram Sharma Government Medical College Bhiwani.</p>	<p>The State Government is establishing a Government Medical College in Bhiwani under the Phase-I of Centrally Sponsored Scheme of MoHFW, Govt. of India i.e. 'Establishment of a Medical College by Upgrading the Existing District Hospital'. The construction work has been awarded to M/s Bridge & Roof Co (I) Ltd., a Central Public Sector Undertaking. DPR amounting to Rs. 535.55 Cr. has been approved by the Government. The work is in progress and physical progress of the work is 90%. Procurement of bio-medical equipment and furniture is under process. Work has been awarded to L-1 M/s HSCC vide letter dated 31.10.2023 and MoA has been</p>

			<p>signed with executing agency on 12.12.2023.</p> <p>PGIMS, Rohtak has been made as mentor institution for this college to make it functional at the earliest. Department has submitted application on 14/09/2023 in National Medical Commission for obtaining Letter of Permission (LOP) for 150 MBBS Seats/admissions for the academic session 2024-25. Total 1552 posts of faculty/staff stand approved by F.D on 13.09.2023. The department is in process for filling of the posts. The Govt. has appointed officiating Director for functionalizing the institute. Recruitment of staff is under process.</p>
		4.	<p>Sant Sarsai Nath Ji Government Medical College, Sirsa.</p> <p>A Medical College in District Sirsa was sanctioned by the Hon'ble Chief Minister. For this 21 Acres 13 Marla land available at Chaudhary Charan Singh Haryana Agricultural University, Hisar was finalized. The lease deed of the land was executed on 12.04.2021. HITES-HLL Infratech Services Ltd. has been appointed as the Executive Agency. DPR amounting to Rs. 1010.37 Cr. has been approved by the Hon'ble C.M on 01.09.2023. The tenders for appointment of Civil Contractors have been floated by the Executing Agency and the construction work will be started soon.</p>
		5.	<p>Sant Shiromani Dhanna Bhagat Ji Government Medical College, Jind.</p> <p>A new Government Medical College at District Jind is being established by the State Government on 24 Acre 03 Kanal 03 Marla Gram Panchayat, Village Haibatpur, District Jind, land. The work has been awarded to Haryana State Road and Bridges Development Corporation. DPR amounting to</p>

				<p>Rs. 663.86 Cr (for Phase-I Rs. 524.23 crore and for Phase-II Rs. 139.63 cr.) has been approved by the Government. MoA was signed on 03.03.2021. The construction work is in progress and 70% construction work is completed.</p> <p>Total 1552 posts of faculty/ staff stand approved by F.D on 13.09.2023. The department is in process for filling of the posts. The Govt. has appointed officiating Director for functionalizing the institute.</p>												
		6.	AIIMS Riwari, Under Pradhan Mantri Swasthya Suraksha which has projected cost of Rs. 1299 Cores	State Government was to provide encumbrance free land measuring 210 acres 03 kanal 05 marla for establishment of AIIMS. Lease deed of land measuring 203 acre 03 kanal 19 marla has been executed in the name of Ministry of Health & Family Welfare, Govt. of India for 99 years at the rate of Rs. 01 annually. Memorandum of Understanding has been signed with Ministry of Health & Family Welfare, Govt. of India. HLL Infra Tech Services Limited (HITES) has been appointed as executing agency by Ministry of Health & Family Welfare, Government of India. Construction work has been allotted to Larsens & Turbo by the executing agency i.e. HITES. Foundation Stone of AIIMS Rewari has been laid by the Hon'ble Prime Minister of India on 16.02.2024.												
3.	The Chairperson of the Committee pointed out that the Committee visited Bhagat Phool Singh Medical College Khanpur Kalan, Sonipat District. The Committee discussed widely all the issues like shortage of Doctors, Nurses and	(I) The current vacancy status of BPSGMC, Khanpur Kalan, Sonapat is as under:- <table><tr><th>Category</th><th>Sanctioned Post</th><th>Filled up</th><th>Vacant posts.</th></tr><tr><td>Group 'A' posts</td><td>191</td><td>106</td><td>85</td></tr><tr><td>SRs, Tutors/ Demonstrators</td><td>107</td><td>34</td><td>73</td></tr></table>			Category	Sanctioned Post	Filled up	Vacant posts.	Group 'A' posts	191	106	85	SRs, Tutors/ Demonstrators	107	34	73
Category	Sanctioned Post	Filled up	Vacant posts.													
Group 'A' posts	191	106	85													
SRs, Tutors/ Demonstrators	107	34	73													

<p>Paramedical staff and inadequate infrastructures in the Medical College. The Additional Chief Secretary, Medical Education & Research Department show her inability to provide Cardiologist in Bhagat Phool Singh Medical College Khanpur Kalan, Sonipat District when Shri Shamsher Singh Gogi, one of the Member of the Committee said that this Medical College is only referral Hospital and could not meet its goal. The representatives of Medical Education & Research Department assured the Committee that they have sent the vacancies to the Haryana Public Services Commission for recruitment. The Chairperson said that there are dire shortage of the Doctors and Medical Staff in Medical Universities and Medical Colleges in all the state which is a serious matter in connection with medical facilities to people. The salary of 743 outsourcing employees who were deployed in Bhagat Phool Singh Medical College Khanpur Kalan, Sonipat District was not given yet and this matter was raised by Shri Shamsher Singh Gogi, member of the Committee during the meeting.</p> <p>The Chairperson of the Committee strongly recommended that Medical Education & Research Department must take strong steps for requirement of</p>	JRs.	110	93	17
	Group 'B' Posts.	52	16	36
	Group 'C' posts	765	475	290
	Group 'D' Posts	71	10	61
	Total:	1296	734	562
<p>The posts of the doctors in Deptt's of Cardiology, Oncology and Neurosurgery are already sanctioned in the Institute. These are super specialist posts and are lying vacant. Efforts are being made to fill up these posts from time to time by advertising the same at the level of Government as well by the institute, but no application has been received against the above mentioned specialties. Previously, one Cardiologist Dr. Rohit Walia had joined the Institute but he resigned from the post after about 6 months from his joining. However, if the patients pertaining to any super specialty visit the hospital, then treatment, whichever is possible at the institutional level, is given to the patient. The cancer treatment at the level of Institute is being provided by the various departments in the institute. At present in two department i.e. Pediatric Surgery and Urology the services of super-specialty treatment are being provided to the patients.</p> <p>For the recruitment of 187 Assistant Professors against vacant posts at PGIMS, Rohtak, BPSGMC, Khanpur Kalan, Sonapat, SHKM GMC, Nalhar, Nuh, and KCGMC, Karnal, the requisition was sent to the O/o HPSC vide letter dated 28.10.2022. The office of HPSC has conducted the interviews for the various specialties. Appointment letters of 52 recommended candidates have been communicated of which 02 faculty members have joined the BPSGMC, Khanpur Kalan, Sonapat.</p> <p>Further, Efforts are being made to fill up these vacant posts from time to time by advertising the same at the level of Government as well by the institute.</p> <p>1. For the appointment of Doctors at various GMC's in the State of Haryana, the Govt. has formulated a policy namely <i>"Appointment of contractual faculty members in Government Medical, Dental</i></p>				

<p>Doctors and other Medical staff in Medical Universities and Medical Colleges in all the state otherwise these Medical Universities and Medical Colleges are nearly buildings nothing beyond that. The Committee also directed the Department that it should take appropriate steps because the Government is investing a lots of budget in opening so many Medical Universities & Colleges which aiming to provide adequate medical facilities to the people. The Committee directed that observation made by the Committee during the spot visit of Bhagat Phool Singh Medical College Khanpur Kalan, Sonipat District should be implemented seriously Chairperson of the Committee directed the Department that salary of 743 outsourcing employees should be released who were deployed in Bhagat Phool Singh Medical College Khanpur Kalan, Sonipat District and supply requisite reply to the Committee. The Chairperson also directed to supply the new Nursing policy to the Committee.</p>	<p><i>and Nursing Colleges policy, 2023”</i> and presently the same is approved by Council of Ministers in their Meeting scheduled dated 27.06.2024 (Minutes of Meeting still awaited), After receiving the Minutes of Meeting/order, immediately policy will be notified, the vacant posts of faculty in various super-specialties and broad specialties in all the GMC’s of the State shall be engaged immediately on contractual basis in accordance with the norms set by NMC.</p> <ol style="list-style-type: none"> 2. The powers to fill up the posts of Senior Residents have been delegated to the Medical College and efforts are being made to fill up these posts from time to time by advertising the same at the <i>level</i> of Institute. The advertisement to fill up the various post of Senior Residents and Junior Residents are being made by this institute from time to time and 09 Senior Residents and 69 Junior Residents joined from Feb, 2024 have joined this institute. At present the advertisement has been made for the post of Senior Residents/Junior Residents, the interview for these posts will be held on 04.07.2024. Till date i.e. 28.06.2024 12 applications for the post of Senior Residents have been received against this advertisement. Besides the above said doctors, about 150 PGs/DNBs are studying in this institute and they are helpful in treating the patients and smooth running of the investigative labs 3. For recruitment of Group ‘C’ employees at various GMC’s, including BPSGMC, Khanpur Kalan, Sonapat the requisition has been sent to Haryana Staff Selection Commission vide letter dated 5.1.2023 and the recruitment for the same is in process and as & when the results are announced, vacant posts shall be filled up. 4. During this year 2024, 23 Staff Nurses against the 35 advertised posts have joined this institute. Further, 27 Lab Technician have joined this institute during
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		<p>this year.</p> <p>(II) No salary of 743 outsourced employees is pending at the level of institute as reported by Director BPSGMC, Khanpur Kalan, Sonipat and salaries to all HKRN employees up to May, 2024 have been paid.</p> <p>(III) The observations/ recommendations made by the Committee are being implemented strictly at the institute.</p>																																																
4.	<p>During the course of oral examination Chairperson of the Committee inquired to the Additional Chief Secretary Medical Education and Research Department about not to increase the scholarship and stipend for the Scheduled Caste & Backward Class students in Medical Universities and Medical Colleges in the state since 2013. Although last year the Committee recommended to increase scholarship and stipend but Medical Education and Research Department did not supply the proper reply. Chairperson mentioned that the scholarship and stipend are not sufficient for the students. Shri Shish Pal Singh one of the member of the committee pointed out that Medical Education and Research Department did not use the allotted budget for scholarship of the students for the years 2019-2020. The Chairperson of the Committee also intervened in the matter and objected that it was a serious matter that Department could not give scholarship to the students.</p>	<p>The Directorate of Social Justice, Empowerment Welfare of scheduled Caste & Backward Classes and Antoyadaya, Panchkula has allotted the following budget for granting the post-metric scholarship for the session 2018-19, 2019-20, 2020-21, 2021-22 and 2022-23 as under:-</p> <table><tr><th>Sr. No.</th><th>Name of Scheme</th><th>Date of Allotment</th><th>Budget Allotted</th><th>Expenditure</th><th>Balance</th></tr><tr><td rowspan="3">1.</td><td rowspan="3">2225-01-277-99-51-Post-Matric Scholarships to Scheduled Casts</td><td>27.04.2023</td><td>6,00,00,000</td><td>29,94,79,500</td><td>1,05,20,500</td></tr><tr><td>06.10.2023</td><td>25,00,00,000</td><td></td><td></td></tr><tr><td>Total</td><td>31,00,00,000</td><td>29,94,79,500</td><td>1,05,20,500</td></tr><tr><td rowspan="3">2.</td><td rowspan="3">2225-03-277-93-51-Post Matric Scholarship to BC Student Renamed as for OBC, EBC and DNT students.</td><td>06.10.2023</td><td>2,60,00,000</td><td>2,60,00,000</td><td>3,00,00,000</td></tr><tr><td>07.03.2024</td><td>3,00,00,000</td><td></td><td></td></tr><tr><td>Total</td><td>5,60,00,000</td><td>2,60,00,000</td><td>3,00,00,000</td></tr></table> <p>The status of disbursement of Post-Matric Scholarship for the session 2019-20 is as under:-</p> <table><tr><th>Name of Category</th><th>Total Beneficiaries</th><th>Sanctioned Beneficiaries</th><th>Pending Beneficiaries</th><th>Remarks</th></tr><tr><td>SC</td><td>3232</td><td>2690</td><td>542</td><td rowspan="2">Pendency due to submission of incomplete documents, invalid accounts & IFSC codes, due to merging of banks, fixing</td></tr><tr><td>BC</td><td>631</td><td>410</td><td>223</td></tr></table>	Sr. No.	Name of Scheme	Date of Allotment	Budget Allotted	Expenditure	Balance	1.	2225-01-277-99-51-Post-Matric Scholarships to Scheduled Casts	27.04.2023	6,00,00,000	29,94,79,500	1,05,20,500	06.10.2023	25,00,00,000			Total	31,00,00,000	29,94,79,500	1,05,20,500	2.	2225-03-277-93-51-Post Matric Scholarship to BC Student Renamed as for OBC, EBC and DNT students.	06.10.2023	2,60,00,000	2,60,00,000	3,00,00,000	07.03.2024	3,00,00,000			Total	5,60,00,000	2,60,00,000	3,00,00,000	Name of Category	Total Beneficiaries	Sanctioned Beneficiaries	Pending Beneficiaries	Remarks	SC	3232	2690	542	Pendency due to submission of incomplete documents, invalid accounts & IFSC codes, due to merging of banks, fixing	BC	631	410	223
Sr. No.	Name of Scheme	Date of Allotment	Budget Allotted	Expenditure	Balance																																													
1.	2225-01-277-99-51-Post-Matric Scholarships to Scheduled Casts	27.04.2023	6,00,00,000	29,94,79,500	1,05,20,500																																													
		06.10.2023	25,00,00,000																																															
		Total	31,00,00,000	29,94,79,500	1,05,20,500																																													
2.	2225-03-277-93-51-Post Matric Scholarship to BC Student Renamed as for OBC, EBC and DNT students.	06.10.2023	2,60,00,000	2,60,00,000	3,00,00,000																																													
		07.03.2024	3,00,00,000																																															
		Total	5,60,00,000	2,60,00,000	3,00,00,000																																													
Name of Category	Total Beneficiaries	Sanctioned Beneficiaries	Pending Beneficiaries	Remarks																																														
SC	3232	2690	542	Pendency due to submission of incomplete documents, invalid accounts & IFSC codes, due to merging of banks, fixing																																														
BC	631	410	223																																															

	The Chairperson of the Committee strongly recommended that the budget of scholarship and stipend for students in Medical Universities and Medical Colleges in the state must be increased because it is not revised since 2013. The Committee also directed the Additional Chief Secretary, Medical Education and Research Department that submit a report regarding allotted budget for scholarship of the students for the years 2019-2020. What are the reason behind it, convey to Committee accordingly.				of less limits and not linking of banks with aadhar.																																																												
		Total	3863	3100	765																																																												
		Presently, a stipend of Rs. 17,000/- per month is being paid to MBBS interns of various Medical Colleges in the state. The proposal regarding revision in stipend to MBBS Interns from Rs. 17,000/- to 26,300/- per month has already been approved by the Hon'ble CM subject to concurrence of FD and matter is under submission to Finance Department for concurrence vide CFMS No. 4143.																																																															
5.	<p>The Committee discussed about shortage of Medicines in Hospitals which are under Medical Education and Research Department for example Shaheed Hasan Khan Mewati Government Medical College Nulhar, Nuh and Bhagat Phool Singh Medical College Khanpur Kalan, Sonipat District.</p> <p>The Chairperson of the Committee directed the Department about to prepare a monthly report including the data of patients who come into the Hospitals. In this way it can be found out how much supply and demand for medicines in Hospitals, then funds can be transferred from other head of the Medical Education and Research Department because medicines are the essential part of human life.</p>	<p>Bhगत Phool Singh , Govt. Medical College for Women, Khanpur Kalan, Sonapat.</p> <table><tr><th colspan="4">OPD Attendance and IPD (Admission) Details along with no. of patients who were issued Drugs</th></tr><tr><th colspan="4">1st April 2023 to 31st March, 2024</th></tr><tr><th>Month</th><th>OPD Attendance</th><th>IPD (Admission)</th><th>No. of patients issued Drugs</th></tr><tr><td>Apr-23</td><td>47605</td><td>1727</td><td>27598</td></tr><tr><td>May-23</td><td>52963</td><td>1946</td><td>31793</td></tr><tr><td>June-23</td><td>51826</td><td>1862</td><td>31318</td></tr><tr><td>Jul-23</td><td>47222</td><td>2013</td><td>29314</td></tr><tr><td>Aug-23</td><td>52969</td><td>2315</td><td>31739</td></tr><tr><td>Sep-23</td><td>53080</td><td>2243</td><td>32333</td></tr><tr><td>Oct-23</td><td>46560</td><td>2230</td><td>28677</td></tr><tr><td>Nov-23</td><td>51826</td><td>1862</td><td>22811</td></tr><tr><td>Dec-23</td><td>41918</td><td>2112</td><td>26734</td></tr><tr><td>Total (A)</td><td>445969</td><td>18310</td><td>262317</td></tr><tr><td>Jan-24</td><td>34415</td><td>1909</td><td>21383</td></tr><tr><td>Feb-24</td><td>45381</td><td>2032</td><td>27383</td></tr></table>				OPD Attendance and IPD (Admission) Details along with no. of patients who were issued Drugs				1st April 2023 to 31 st March, 2024				Month	OPD Attendance	IPD (Admission)	No. of patients issued Drugs	Apr-23	47605	1727	27598	May-23	52963	1946	31793	June-23	51826	1862	31318	Jul-23	47222	2013	29314	Aug-23	52969	2315	31739	Sep-23	53080	2243	32333	Oct-23	46560	2230	28677	Nov-23	51826	1862	22811	Dec-23	41918	2112	26734	Total (A)	445969	18310	262317	Jan-24	34415	1909	21383	Feb-24	45381	2032	27383
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		Mar-24	50573	2116	29808
		Total (B)	130369	6057	78574
		Grant Total (A+B)	576338	24367	340891
		Shaheed Hasan Khan Mewati Govt. Medical College Nulhar, Nuh Mewat (Haryana)			
		OPD Attendance and IPD (Admission) Details along with no. of patients who were issued Drugs			
		1st April 2023 to 31st March, 2024			
		Month	OPD Attendance	IPD (Admission)	No. of patients issued Drugs
		Apr-23	27639	1604	16705
		May-23	35851	1875	20935
		June-23	36486	1711	24002
		Jul-23	39543	2115	23546
		Aug-23	21371	1359	14805
		Sep-23	39749	1889	24861
		Oct-23	37798	1928	23544
		Nov-23	32470	1748	20884
		Dec-23	33692	1802	22075
		Total (A)	304599	16031	191357
		Jan-24	24898	1653	16981
		Feb-24	32590	1816	21688
		Mar-24	31986	1803	19027
		Total (B)	89474	5272	57696

		Grant Total (A+B)	481837	25719	249053
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MEDICAL EDUCATION & RESEARCH DEPARTMENT

Observations/Recommendations of Committee

Upon the above reply, the oral examination was conducted by the Committee in its meeting held on dated 15.01.2024

While discussing the questionnaire no. 1, the Committee observed that the department show the improvement from the earlier reply as some doctors have been selected and they will work atleast upto 5 year otherwise they have paid 40 Lakh Rupees to the Government. The department also assured the Committee that 700 Doctors will be appointed from the first batch and after the year 2026 every year the Doctors will be appointed accordingly. The departmental representative also given the information in respect of established the Nursing College as well as facilities to be provided in the hospitals of the constituencies which are relating to the Members of the Committee. The Committee recommended to provide the basic facilities in the hospitals as well as to fillup the vacancies of Doctors, Paramedical Staff etc. so that people not suffer from their medical facility/treatment.

While discussing upon question no. 2, the Committee observed that the department has submit the progressive report in which showing that the work of Pt. Deen Dayal Upadhaya University of Health Science, Kutail at Karnal, has been completed 100%, work of Government Medical College and Hospital Koriyawas, Narnaul has been completed 95% and work of Pt. Neki Ram Sharma Medical College, Bhiwani has been completed 90% which will become operational after the month of June. Whereas the work of the Government Medical Colleges, Sirsa is on initial stage and work of the Government Medical College, Jind has been completed almost 80% which will be completed at the earliest. So far as the AIIMS Rewari is concern the work has been started which is under the Central Government. The Committee was satisfied with the progress of the department but recommended to complete the pending works at the earliest and make operational the said institute so that the people may get the medical facilities/ treatment.

While discussion upon the question no. 3, the Committee make the various observations in respect of the appointment of Doctors and Group-C & D employees. The departmental representative explained the process of recruitment of these categories by stating that the Doctors are recruiting every 3 months and employees of Group-C & D are appointing through HKRN and those employees which were appointed on contract basis have also been shifted in the HKRN. The Committee was not satisfied with the slow process of the recruitment and recommended to accelerate the process of recruitment so that requirement of staff to the hospitals meet out.

While discussion upon the question no. 4, in respect of pending scholarship/stipend to be paid to the students of Medical Colleges/ Universities, the Committee observed that the scholarship/stipend is not disbursing the eligible students in true spirit as the number of cases are pending inspite of the budget is available, thereupon, the departmental representative explained the reason that due to not availability of the students and their addresses the payment of the scholarship/stipend could not be disbursed to them. The Committee was not satisfied with the reply of the department and recommended to make the sufficient efforts to track out the students and disbursed the scholarship/stipend to the eligible students. The Committee also

recommended that in case the student not found after making the maximum efforts, submit the report in this regard to the Committee first, thereafter, close the report if the Committee satisfied with the action of the department.

While discussion upon the question no. 5, in respect of the shortage of medicine in the said hospitals mentioned in the question, the departmental representative explained that the medical institutions are providing 100% medicines to the patients but the Committee was not agreed with the reply of the department and observed that only 10% medicine are available in the hospitals. The Committee also observed that in emergency cases the ventilator beds not available for the patients as the same are arranging from the private agency. The Committee took a serious note in this regard and recommended that the availability of the ventilator beds be put on the online portal and update the same morning and evening so that the patient may verify from that portal as well as the medicine which are recommended by the doctors be provided to the patient definitely. The departmental representative assured to the Committee that the observations and recommendations of the Committee will be kept in view accordingly.

SCHOOL EDUCATION DEPARTMENT

Upon the recommendations and observations of the previous committee which were inserted in the 9th Report of the Committee supplied to the said department vide letter dated 14th March, 2024, the said department furnished the point wise reply of the questionnaire vide letter dated 24th June, 2024. The questionnaire and reply in respect of the action taken by the department thereupon, in tabulated forum is as under:-

Sr. No.	Recommendation/Observation	Action taken report (in Hindi)
1.	<p>During the course of oral examination School Education Department, the Chairperson pointed out the matter of ASER Report which assess the performance of School Education in whole country. According Annual Status of Education Report in Haryana only two DIET's are running while in Andhra Pradesh there are 13 DIETs, Arunachala Pradesh has 10 DIETs, Assam has 23 DIETs, Bihar has 32 and in Chhattisgarh there are 19 DIETs are running. There are 43 DIETs in Madhya Pradesh, 12 DIETs are in Jharkhand, 18 DIETs are available Nagaland even in a small state Himachal has four DIETs. The Additional Chief Secretary, School Education Department told that he is fully agreed with the ASER Report and assured that he will personally look into the whole matter.</p> <p>Therefore, the Committee observed that the performance of Haryana state regarding DIETs is indifferent instead of other states of our country. That is why the Chairperson of the Committee directed School Education Department that they should take necessary steps regarding to activate DIETs in the state so that quality Education can be provided to students. What steps have been taken by the School Education Department in this matter, convey to the Committee.</p>	<p>पूर्व माननीय सभापति (विषय समिति) महोदय द्वारा दिनांक 27.06.2023 को शिक्षा विभाग के मौखिक परीक्षण के दौरान अवगत करवाया गया कि असर-2022 (Annual Status of Education Report-2022) के अनुसार हरियाणा राज्य में केवल दो ही डाईट चल रही है, जबकि अन्य राज्यों में डाईटों की संख्या हरियाणा राज्य से अधिक है। तत्कालीन अतिरिक्त मुख्य सचिव विद्यालय शिक्षा महोदय द्वारा मौखिक परीक्षण के दौरान पूर्व सभापति महोदय को आश्वस्त किया गया कि वह इस बारे में संक्षिप्त रिपोर्ट प्रस्तुत करेंगे, जिसकी अनुपालना में तत्कालीन अतिरिक्त मुख्य सचिव विद्यालय शिक्षा महोदय के अर्ध-सरकारी पत्र क्रमांक 23/14-2023 शैक्षणिक (4) दिनांक 27.07.2023 (Annexure-I) के तहत पूर्व सभापति महोदय (विषय समिति) को इस बारे में अवगत करवा दिया गया था।</p> <p>‘असर’ (ASER) एक गैर-सरकारी संगठन है, जो पूरे ग्रामीण भारत में बच्चों की स्कूली शिक्षा, सीखने, मूलभूत कौशल इत्यादि बारे राष्ट्रीय स्तर पर सर्वे करवाकर, इस बारे में प्रतिवर्ष रिपोर्ट प्रकाशित करता है। वर्ष 2022 की असर रिपोर्ट दिनांक 18 जनवरी, 2023 को प्रकाशित की गई थी। उक्त गैर-सरकारी संगठन द्वारा हरियाणा राज्य की केवल 02 डाईटों का ही सर्वे किया गया था, जबकि राज्य में कुल 22 डाईट स्वीकृत है, जिनमें से 21 डाईट क्रियाशील (functional) हैं। राज्य की इन डाईटों में मुख्यतः निम्नलिखित 07 गतिविधियां करवाई जाती है :-</p> <ol style="list-style-type: none"> (i) Pre Service Teacher Education (PSTE) (ii) Field Interaction and Innovations Coordination (IFIC) (iii) Planning and Management (P&M) (iv) Educational Technology (ET) (v) Curriculum and Material Development and

Sr. No.	Recommendation/Observation	Action taken report (in Hindi)
		<p>Evaluation (CMDE)</p> <p>(vi) Work Experience (WE)</p> <p>(vii) District Resource Unit (DRU)</p> <p>नई शिक्षा नीति-2020 के अनुसार शिक्षकों की नियुक्ति के लिए निर्धारित योग्यताओं में से D.El.Ed को समाप्त कर दिया गया है तथा B.El.Ed को लागू कर दिया गया, जो उच्चतर शिक्षा विभाग के क्षेत्राधिकार में है। शेष उक्त 06 मदों पर डाईटों में कार्य अभी भी करवाये जा रहे हैं। उच्चतर शिक्षा विभाग द्वारा प्रायोगिक आधार पर जिला गुरुग्राम एवं कुरुक्षेत्र की दोनों डाईटों में प्री-सर्विस टीचर ट्रेनिंग के स्थान पर B.A, B.Ed 4 Years Integrated Course प्रारंभ किया गया है। उच्चतर शिक्षा विभाग द्वारा State Institute of Advanced Studies in Teacher Education (SIASTE) के माध्यम से उक्त 4 वर्षीय कोर्स का संचालन किया जा रहा है।</p>
2.	<p>During the course of oral examination, the Chairperson discussed the matter of the N.G.O. The Additional Chief Secretary, School Education Department explained that there are 32 N.G.O.'s associated with School Education Department and they are working with different M.O.U.'s in field of Education. Some N.G.O.'s are working to improve infrastructure and other are working through C.S.R. at district level. Chairperson also inquired about the total budget of N.G.O.'s in the state and where it is utilized.</p> <p>Chairperson of the Committee directed to supply the list of total number of N.G.O.'s in the state and what is the budget criteria to distribute to all N.G.O.'s and also supply the details of the funds which has got through CSR. The Committee recommended the School Education Department should make monitoring committee to keep all the records of funds and activities of all N.G.O.'s in the state and inform the Committee accordingly.</p>	<p>विद्यालय शिक्षा विभाग (मौलिक/माध्यमिक/परिषद) के साथ कार्य करने वाले कुल 52 गैर-सरकारी संगठन/फाउंडेशन की सूची (Annexure-II) पर उपलब्ध है। विभाग के द्वारा इन गैर-सरकारी संगठनों के साथ MoU साईन किये गये हैं। ये सभी एन0जी0ओ0 निःस्वार्थ भाव से (Pro Bono) विभाग के साथ कार्य कर रहे हैं।</p> <p>विभाग द्वारा उक्त एन0जी0ओ0 को किसी भी प्रकार की वित्तीय सहायता प्रदान नहीं की जाती, बल्कि इनके द्वारा अपने स्तर पर सी0एस0आर0 के माध्यम से फण्ड जुटाये जाते हैं, जिसके कारण इन एन0जी0ओ0 द्वारा किये गये कार्यों का ऑडिट विभाग के द्वारा नहीं करवाया जाता। विभाग द्वारा इन एन0जी0ओ0 को MoU अनुसार प्रदान किये गये कार्यों की समय-समय समीक्षा की जाती है। भारत सरकार द्वारा National CSR Portal (website : www.csr.gov.in) के माध्यम से सभी एन0जी0ओ0 द्वारा किये गये कार्यों की समीक्षा की जाती है।</p> <p>अतः गैर-सरकारी संगठनों द्वारा जुटाये गये फण्ड एवं उनकी गतिविधियों को रिकार्ड करने के लिए निगरानी कमेटी गठित करना शिक्षा विभाग के अधिकार क्षेत्र से बाहर है।</p>

Sr. No.	Recommendation/Observation	Action taken report (in Hindi)
3.	<p>The Committee discussed the New Education Policy, 2020 during oral examination of Additional Chief Secretary, School Education, Haryana Government. The Department explained this Policy through Presentations and it will be implemented completed till 2030 in different phases. School Education Department explained how to treat a three year child to graduate student under this new Education Policy. A three years child will be admitted in "Bal Vatika" and after completion three years course he will qualify for First Class. The new Education Policy brings new concept in School Education.</p> <p>When Chairperson of the Committee inquired about the difference between traditional methods as Kindergarten and Montessori and New Education Policy in connection with early childhood education then representatives of School Education Department explained that according Kindergarten and Montessori specialists the child's mind developed Eighty percent in 2000 days from his birth that is why it must be given early childhood education to him or her.</p> <p>On the other hand according to New Education Policy concept in early childhood education has been divided into three stages which are known as Foundation Stages of child as Pre-Primary-1, stage (Three years plus child), Pre-Primary-2 stage, (Four years plus child) and Pre-Primary-3 stage, (Five years plus child). In traditional education system there are 12 years education Cycle from 1st class to 12th Class while in New Education Policy 2020 it is extended by three years early childhood education and considered as 15 years education Cycle from 1st class to 12th Class. The Additional Chief Secretary, School Education Department further told that the New Education Policy 2020 stresses on Skill Education in which Life skill and Professional Skills are involved such as to teach students button up the clothes and make use of electricity fudge etc. at 6th standard to 8th standard. The Additional Chief Secretary, School Education Department tolled that New Education Policy 2020 stresses on Vocational Education and</p>	<p>भारत सरकार द्वारा राष्ट्रीय शिक्षा नीति-1986 एवं संशोधित नीति-1992 के स्थान पर "राष्ट्रीय शिक्षा नीति-2020" की दिनांक 29.07.2020 को घोषणा की गई। साथ ही इस शिक्षा नीति को पूरा भारतवर्ष में वर्ष 2030 तक लागू करने का लक्ष्य रखा गया है। वर्ष 2030-40 के दशक तक संपूर्ण नीति क्रियान्वयन अवस्था में आ जाएगी। इसके उपरान्त भारत सरकार द्वारा एक ओर व्यापक समीक्षा इस नीति में की जाएगी। राज्य सरकार द्वारा इस नीति (एनईपी-2020) को प्रभावी एवं समयबद्ध तरीके से क्रियान्वयन के लिए सभी 8,600 प्राथमिक विद्यालयों में प्रारंभिक बचपन देखभाल एवं शिक्षा (ECCE) एवं बालवाटिका की शुरुआत की गई। शिक्षा विभाग द्वारा इस नीति के अनुरूप नए पाठ्यपुस्तकें, कार्यपुस्तिकाएं और पाठ्यचर्या रूपरेखा विकसित करके, इन्हें लागू करने बारे कार्यवाही की जा रही है।</p> <p>यह शिक्षा नीति वर्तमान की 10+2 वाली स्कूली व्यवस्था को 3 से 18 वर्ष के सभी बच्चों के लिये पाठ्यचर्या एवं शिक्षण शास्त्रीय आधार पर 5+3+3+4 की नई व्यवस्था में पुनर्गठित करने की बात करती है। इस नई व्यवस्था अनुसार, महिला एवं बाल विकास विभाग द्वारा बालवाटिका-। एवं ।। को राज्य में संचालित करवाया जा रहा है, जिसके दायरे में वर्ष 3 से 4 आयु वर्ग के बच्चों के शैक्षणिक कार्य आते हैं। इसके लिए महिला एवं बाल विकास विभाग, मौलिक शिक्षा विभाग तथा एनओसीओ के साथ वर्ष 2021 में MoU साईन किया गया है।</p> <p>विद्यालय शिक्षा विभाग द्वारा बाल-वाटिका-।।। को राज्य में संचालित करवाया जा रहा है, जिसके दायरे में वर्ष 5 से 6 आयु वर्ग के बच्चों के शैक्षणिक कार्य आते हैं। विभाग द्वारा शैक्षणिक सत्र 2023-24 में राज्य के सभी 8600 राजकीय प्राथमिक विद्यालयों में बाल-वाटिका-।।। की शुरुआत कर दी गई है। बालवाटिका-।।। कार्यक्रम के तहत बच्चों के समग्र विकास, कौशल विकास, शारीरिक गतिविधि एवं खेल-कूद तथा सामाजिक संपर्क एवं संचार को प्राथमिकता प्रदान की गई है।</p>

Sr. No.	Recommendation/Observation	Action taken report (in Hindi)
	<p>Haryana Government will be implemented it till 2025.</p> <p>The Chairperson of the Committee suggested to School Education Department that they should go forward with best ideas for bright future of students by following New Education Policy 2020. It should be implemented mandatory.</p>	<p>अतः विभाग द्वारा बालवाटिका-III को सफलतापूर्वक लागू करने बारे निम्नानुसार कदम उठाये गये हैं:-</p> <ol style="list-style-type: none"> 1. बालवाटिका योजना को भारत सरकार से स्वीकृत करवाकर, राज्य के सभी सरकारी विद्यालयों में इसे आरंभ किया गया है। 2. राष्ट्रीय पाठ्यचर्या अनुसार बालवाटिका का पठन-पाठन करवाने के लिए सम्बंधित कक्षाओं के अध्यापकों का 06 दिवसीय कार्यक्रम चलाया गया। इस कार्यक्रम के तहत प्री-टैस्ट, पोस्ट टैस्ट एवं ऑनलाईन प्रयवेक्षण शामिल किया गया। 3. बालवाटिका के लिए जादुई पिटारा नामक शिक्षण-अधिगम सामग्री की किट तैयार की गई है। 4. बालवाटिका में शिक्षा ग्रहण करने वाले विद्यार्थियों के शिक्षण, मूल्यांकन इत्यादि के लिए State Resource Group (SRG) का गठन किया गया, जिसमें राष्ट्रीय संस्थानों, राज्य के अध्यापकों के अतिरिक्त विभिन्न प्राइवेट विद्यालयों तथा विश्वविद्यालयों के विशेषज्ञों व संस्थाओं को शामिल किया गया है। 5. इस योजना के प्रचार-प्रसार के लिए 'विद्या प्रवेश' नामक वीडियो बनाई गई तथा प्रशिक्षण कार्यक्रमों में शामिल किया गया। 6. बालवाटिका के बच्चों को निःशुल्क वर्दी, स्टेशनरी, बैग, मध्याह्न भोजन इत्यादि का प्रावधान करवाया गया। 7. बालवाटिका के कक्षा-कक्ष की सजावट एवं विशिष्ट फर्नीचर के लिए भारत सरकार से बजट स्वीकृत करवाया गया। 8. NIPUN मेंटर एप्लिकेशन का उपयोग बालवाटिका-III कक्षाओं के शिक्षकों को मॉनिटरिंग एवं सहयोग के लिए किया जाएगा अर्थात् टैबलेट के माध्यम से इन कार्यों को आसान किया जा सके। 9. शिक्षक और अभिभावक की सहभागिता के लिए एप्लिकेशन तैयार की गई है। इस ऐप्लिकेशन के माध्यम से शिक्षक छात्रों का मूल्यांकन एवं प्रगति

Sr. No.	Recommendation/Observation	Action taken report (in Hindi)
		<p>कार्ड तैयार कर सकते हैं। वे प्रशिक्षण एवं अन्य शैक्षणिक सामग्री का लाभ उठा सकते हैं। पेरेंट ऐप के माध्यम से माता-पिता दैनिक अपडेट, रिपोर्ट कार्ड एवं सूचनाएं प्राप्त कर सकते हैं।</p> <p>10. सभी प्राथमिक विद्यालयों में खेल सामग्री एवं BaLA (Building as Learning Aid) की सुविधाएं प्रदान की जाएगी।</p> <ul style="list-style-type: none"> • FLN बुनियादी साक्षरता एवं संख्याज्ञान के लिए निपुण कार्यक्रम जारी है, जिसका विस्तार कक्षा 4 से 5 के लिए भी किया गया है। • NEP-2020 में वोकेशनल एजुकेशन का विस्तार करके कक्षा 6 से 8 के लिए भी व्यवस्थायें भी की गई हैं। • सभी पी0एम0 श्री विद्यालयों में टूरिज्म का नया कोर्स शामिल किया गया है। • 21वीं सदी के कौशल प्रदान करने के लिए सत्र 2023-24 में 50 विद्यालयों में STEM Lab की स्थापना की गई है। • Life Skills तथा नैतिक शिक्षा के लिए पाठ्यक्रम बनाकर नई पुस्तकें वितरित करवाई जा चुकी हैं। • विद्या समीक्षा केन्द्र (VSK) : गुणवत्ता शिक्षा को सुनिश्चित करने के उद्देश्य से तथा विद्यालय स्तर, खण्ड स्तर, जिला तथा निदेशालय स्तर पर प्रगति के अवलोकन के उद्देश्य से विद्या समीक्षा केन्द्र की स्थापना की गई है। इसमें प्रत्येक विद्यार्थी की शैक्षणिक प्रगति, विद्यालय तथा अध्यापकों की कक्षा-वार प्रगति, अध्यापकों एवं छात्रों की दैनिक उपस्थिति, फण्ड, ग्रांट और अनुदानों का समुचित उपयोग, भवन निर्माण कार्य तथा विद्यार्थियों के चहुमुखी विकास का बिंदुवार आंकलन का डेटा एक प्लेटफार्म पर उपलब्ध होगा। डैशबोर्ड के माध्यम से जहां हर स्तर पर प्रवेक्षण आसान होगा, बल्कि जवाबदेही के स्तर में भी प्रगति होगी। इससे विद्यालयों के मध्य स्वस्थ प्रतियोगिता की भावना का विकास होगा।

Sr. No.	Recommendation/Observation	Action taken report (in Hindi)										
4.	<p>During the oral examination of the Additional Chief Secretary, School Education Department the Committee concentrate on dire shortage of the Teachers/Lectures in Government Senior Secondary Schools (boys & girls), Government High Schools (boys & girls) and Government Primary Schools (boys & girls) including Model Sanskriti Schools in Haryana. The Committee observed that how it is possible to give quality education and how can we built bright future to the students who read in the Government Schools. The Committee noticed that in every district of the state a large number of vacant posts are laying vacant of the Lectures/ Teachers in every stream in the Government Schools. It has also come into the notice of the Committee that infrastructure in the Government Schools is not up to the mark. There are crumbling buildings in some of the Government Schools in the state. The flood also affected some of the Government School's building during the monsoon season 2023. The Chairperson of the Committee also pointed out regarding shortage of dual-desks in Government Schools.</p> <p>The Committee recommended that the quality education in the Government Schools must be provided to the students and the School Education Department should make serious efforts to fill up the number of vacant posts of Lectures/Teachers in the whole state. What steps have taken by the School Education Department to fill up vacant posts in Government Senior Secondary Schools (boys & girls), Government High Schools (boys & girls) and Government Primary Schools (boys & girls) including Model Sanskriti Schools in Haryana, inform the Committee accordingly and also supply the reply that how many posts will be filled before commencing of New Academic Session 2024-2025. The Committee also recommended that there is great need to improve the infrastructure of the Schools in order to provide better quality of education and facilitate to the students.</p>	<p>श्रीमान जी, इस चालू शैक्षणिक सत्र में 5153 टी0जी0टी0 व 2511 पी0जी0टी0 की नियमित भर्ती की गई। इसके अतिरिक्त 5948 टी0जी0टी0 एवं 1277 पी0जी0टी0 की नियुक्ति अनुबंध आधार पर हरियाणा कौशल रोजगार निगम (HKRN) के माध्यम से की गई। उपरोक्त वर्णित स्थिति उपरांत, वर्तमान में पी0आर0टी0/जे0बी0टी0, टी0जी0टी0 एवं पी0जी0 टी0 शिक्षकों के निम्नानुसार रिक्त पद बनते हैं :-</p> <table><tr><th>पद-संज्ञा</th><th>रिक्त पदों की संख्या</th></tr><tr><td>पी0आर0टी0/जे0बी0 टी0</td><td>2557</td></tr><tr><td>टी0जी0टी0</td><td>4639</td></tr><tr><td>पी0जी0टी0</td><td>8601</td></tr><tr><td>कुल</td><td>15797</td></tr></table> <p>विभाग द्वारा शिक्षकों के उक्त रिक्त पदों को भरने बारे निम्नानुसार कदम उठाये जा रहे हैं :-</p> <ul style="list-style-type: none">माध्यमिक शिक्षा विभाग द्वारा सीधी भर्ती के माध्यम से पी0जी0टी0 के 4780 रिक्त पदों को भरने बारे मांग-पत्र हरियाणा लोक सेवा आयोग को भेजा जा चुका है। इसके अतिरिक्त पी0जी0टी0 के 1400 पद हरियाणा कौशल रोजगार निगम के माध्यम से भरने प्रस्तावित है। पी0जी0टी0 (पदोन्नति कोटा) के कुल 3371 पद भरने बारे क्षेत्रीय कार्यालयों से आवेदन आमंत्रित किये जा चुके हैं।मौलिक शिक्षा विभाग द्वारा सीधी भर्ती के माध्यम से जे0बी0टी0 के 1456 रिक्त पदों को भरने बारे मांग पत्र हरियाणा कर्मचारी चयन आयोग को दिनांक 09.08.2024 को भेजा जा चुका है। मेवात कांडर में पी0आर0टी0/एच0टी0 के रिक्त पदों के विरुद्ध कुल 1100 पद अनुबंध आधार पर हरियाणा कौशल रोजगार निगम एवं मेवात विकास एजेंसी के माध्यम से भरे गये हैं।	पद-संज्ञा	रिक्त पदों की संख्या	पी0आर0टी0/जे0बी0 टी0	2557	टी0जी0टी0	4639	पी0जी0टी0	8601	कुल	15797
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Sr. No.	Recommendation/Observation	Action taken report (in Hindi)
		<p>अतः सरकार द्वारा समय-समय पर शिक्षकों के रिक्त पदों को भरने बारे सभी आवश्यक कदम उठाये जा रहे हैं, परंतु स्टाफ की सेवानिवृत्ति, स्थानांतरण तथा अन्य कारणों से बड़ी संख्या में रिक्तियां सृजित हो जाती हैं। रिक्त पदों को सीधी भर्ती या पदोन्नति के माध्यम से भरने की प्रक्रिया लम्बी है, जिस पर विभाग द्वारा निरंतर कार्यवाही की जा रही है।</p> <p>इसके अतिरिक्त राजकीय विद्यालयों में छात्रों को गुणवत्तापूर्ण शिक्षा एवं सुविधाएं प्रदान तथा बुनियादी ढांचे में सुधार करने बारे विभाग द्वारा निम्नानुसार कदम उठाये जा रहे हैं:-</p> <ol style="list-style-type: none"> 1. विभाग द्वारा राज्य में विशेष श्रेणी के कुल 1420 राजकीय मॉडल संस्कृति प्राथमिक पाठशाला एवं 197 राजकीय मॉडल संस्कृति वरिष्ठ माध्यमिक विद्यालय तथा 250 पी0एम0 श्री विद्यालय स्थापित किये गये। 2. विभाग द्वारा दिनांक 16.01.2024 से प्रदेश के प्रत्येक जिले के एक चिन्हित खण्ड (कुल 22 खण्डों) में पायलेट आधार पर निःशुल्क विद्यार्थी परिवहन सुरक्षा योजना प्रारंभ की गई। इस योजना के तहत राज्य के कुल 37,353 विद्यार्थी लाभान्वित हो रहे हैं। 3. कक्षा 1 से 8वीं तक छात्रों को निःशुल्क पाठ्य पुस्तकें, वर्दी एवं मिड-डे-मिल प्रदान किया जा रहा है। 4. अनुसूचित जाति के उन छात्रों को मुफ्त साईकिल प्रदान की जाती है, जिनके गांव से 2 कि0मी0 के दायरे में राजकीय विद्यालय नहीं हैं। 5. सभी स्कूलों में लड़कों और लड़कियों के लिए पीने के पानी एवं अलग-अलग शौचालयों की सुविधा करवाई गई है। 6. राजकीय उच्च व वरिष्ठ माध्यमिक विद्यालयों में खेल सामग्री की खरीद एवं खेल के मैदानों के विकास पर वर्ष 2019 से 31.03.2024 तक 4.34 करोड़ रुपये की राशि जारी की गई। 7. सरकारी विद्यालयों में पढ़ने वाली छात्राओं को सेनेटरी पैड उपलब्ध करवाने की योजना के

Sr. No.	Recommendation/Observation	Action taken report (in Hindi)
		<p>अन्तर्गत 6वीं से 12वीं कक्षा में पढ़ने वाली छात्राओं को प्रतिमाह 6 पैड का एक पैकेट मुफ्त दिया जाता है।</p> <p>8. पहली से 12वीं कक्षा तक अनुसूचित जाति के बच्चों को एकमुश्त नकद पुरस्कार और मासिक वजीफा प्रदान किया जाता है।</p> <p>9. विभाग द्वारा दिनांक 12.08.2024 को जिन अनुसूचित जाति के छात्रों द्वारा कक्षा 12वीं में 90 प्रतिशत या इससे अधिक अंकों के साथ परीक्षा उत्तीर्ण की गई, उन 704 विद्यार्थियों को 1 लाख 11 हजार रुपये प्रति विद्यार्थी नकद प्रोत्साहन राशि प्रदान की गई।</p> <p>10. बच्चों की नींव मजबूत करने के लिए पहली से तीसरी कक्षा तक Functional Literacy & Numeracy (FLN) कार्यक्रम शुरू किया गया, जिसे कक्षा चौथी एवं पांचवी तक भी पढ़ाया जा रहा है।</p> <p>11. विज्ञान विषय को बढ़ावा देने के उद्देश्य से विज्ञान विषय के मेधावी छात्रों को कपूरथला साइंस सिटी और कुरुक्षेत्र का शैक्षणिक भ्रमण करवाया गया।</p> <p>12. बुनियाद कार्यक्रम प्रदेश के विद्यालयों में अधिक विद्यार्थी विज्ञान पढ़ें, उनकी सोच और दृष्टिकोण वैज्ञानिक हो, उनकी विज्ञान व गणित के प्रति रुचि बढ़े, इसके लिए 9वीं कक्षा के विद्यार्थियों के लिए बुनियाद कार्यक्रम आरंभ किया गया है। इस कार्यक्रम के तहत कुल 103 बुनियाद केन्द्रों में लगभग 7000 छात्र ऑनलाईन माध्यम से अध्ययन कर रहे हैं।</p> <p>13. विभाग द्वारा डिजिटल शिक्षा को बढ़ावा देने के लिए कक्षा 10वीं से 12वीं के विद्यार्थियों को 5 लाख टेबलेट प्रदान किये गये। लगभग 30,000 कक्षाओं में डिजिटल बोर्ड एवं 1201 आई0सी0टी0 लैब स्थापित की गई।</p> <p>14. सुपर-100 कार्यक्रम के तहत विद्यार्थियों को JEE तथा NEET की निःशुल्क कोचिंग प्रदान की जा रही है। इसके अतिरिक्त, बुनियाद कार्यक्रम के तहत विद्यार्थियों को उपरोक्त तथा अन्य प्रतियोगी परीक्षाओं के लिए तैयार किया</p>

Sr. No.	Recommendation/Observation	Action taken report (in Hindi)
		<p>जा रहा है। शैक्षणिक सत्र 2022-24 के लिए कक्षा 11वीं एवं 12वीं के कुल 400 विद्यार्थियों का चयन किया गया।</p> <p>15. विभाग द्वारा सत्र 2024-25 में विज्ञान शिक्षा को मजबूत करने तथा शिक्षा के उत्कृष्ट केन्द्र बनाने के लिए ऐसे 729 विद्यालय जहां विज्ञान संकाय उपलब्ध है, में रसायन विज्ञान, जीव विज्ञान, सामान्य विज्ञान के लिए प्रयोगशाला सामग्री उपलब्ध करवाई गई।</p> <p>16. निपुण हरियाणा कार्यक्रम में अभिभावकों को शामिल करने के उद्देश्य से अभिभावक मोबाइल एप बनाया गया है, जिसमें अभिभावक अपने बच्चे की दैनिक, साप्ताहिक, मासिक प्रगति का अवलोकन कर रहे हैं तथा अध्यापक के साथ सीधे जुड़ रहे हैं।</p> <p>17. रानी लक्ष्मीबाई आत्मरक्षा प्रशिक्षण (लड़कियों के लिए आत्मरक्षा प्रशिक्षण) के तहत राजकीय विद्यालयों में पढ़ने वाली कक्षा 6वीं से 12वीं की छात्राओं को अब तक कुल 3.50 लाख छात्राओं को आत्मरक्षा प्रशिक्षण के तहत प्रशिक्षित किया जा चुका है।</p> <p>18. प्राइवेट तथा सरकारी विद्यालयों में सहयोग बढ़े, अध्यापक तथा विद्यार्थी एक दूसरे के सम्पर्क में आएं, जिसके लिए Twinning कार्यक्रम चलाया जा रहा है।</p> <p>19. विभाग द्वारा वित्त वर्ष 2023-24 में कक्षा 9वीं से 12वीं तक के छात्रों के बैठने हेतु कुल 40,181 नये ड्यूल डेस्क एवं कक्षा पहली से आठवीं के छात्रों के लिए 1,12,010 ड्यूल डेस्क उपलब्ध करवाये जा चुके हैं।</p> <p>20. राज्य सरकार द्वारा 5 सितम्बर, 2022 को सेहत कार्यक्रम की शुरुआत की गई। इस कार्यक्रम के अंतर्गत राजकीय विद्यालयों के छात्रों की दो चरणों में जांच/परीक्षा की जाती है। सभी सरकारी स्कूलों के छात्रों का परीक्षण/स्क्रीनिंग चार घटकों यानी हीमोग्लोबिन, वजन, ऊंचाई, दृश्य तीक्ष्णता और दंत स्थितियों पर किया जाता है।</p>
5.	During the oral Examination of School	वर्ष 2005 में मानव संसाधन विकास मंत्रालय

Sr. No.	Recommendation/Observation	Action taken report (in Hindi)
	<p>Education Department, the Committee discussed that Edu-sat system is not working properly without electricity in Government Schools although a lot of expenditure has been incurred by the School Education Department on this project. The Solar Panel System is very useful in Government Schools.</p> <p>The Committee observed that the main motive of Edu-sat system was to provide quality education in the Government Schools but it is forfeited. So Committee recommended that Solar Panel System should be installed in every Government Schools so that students can use Edu-sat system properly.</p>	<p>(शिक्षा मंत्रालय) एवं भारतीय अंतरिक्ष अनुसंधान संगठन (इसरो) बेंगलूर के सहयोग से उपग्रह के माध्यम से छात्रों को दूरस्थ शिक्षा प्रदान करने के लिए एजुसेट नामक योजना प्रारंभ की गई थी, परंतु वर्तमान में यह तकनीक पुरानी हो चुकी है। भारत सरकार द्वारा वन क्लास-वन चैनल कार्यक्रम शुरू किया गया, जिसमें हरियाणा राज्य को दिल्ली दूरदर्शन के संचार माध्यम से चलने वाले 06 चैनल (फ्री टू एयर) प्रदान किये गये हैं।</p> <p>विभाग द्वारा प्रायोगिक आधार पर जिन विद्यालयों के बिजली के बिल अधिक आते हैं एवं जिन विद्यालयों की नई बिल्डिंग बनाई गई है, उन विद्यालयों में चरणबद्ध तरीके से सोलर पैनल स्थापित करने बारे कार्यवाही प्रारंभ की जायेगी। फिलहाल वित्त विभाग द्वारा सोलर पैनल के लिए अलग से कोई बजट स्वीकृति नहीं किया गया है।</p>
6.	<p>Members of the Committee raised the question about the extra work load on Government Lectures and Teachers during the Academic Session in oral Examination of School Education Department. The Committee discussed that all type of Election duties work load has to be allotted to Lectures and Teachers such as General Election, Vidhan Sabha Election, Zila Parishad /Block Samiti and Panchayat Elections. In spite of that the task of maintaining all type of voter lists and all type of survey task has to be allotted to Lectures and Teachers. The Committee observed that students have to suffer a great loss in their studies. It is also came into the notice of the Committee that in some of the School have only one teacher who has to be allotted the B.L.O. duty and in such situation there is no study work can be done in concerned Schools so what kind of study is possible there.</p> <p>The Committee recommended that School Education Department should take this matter seriously and make a strong proposal to send to Government of the Committee recommended that Additional Chief Secretary, School Education Department should take an initiating in this regard and teaching staff should not be disturbed during the academic</p>	<p>राज्य चुनाव आयोग द्वारा शिक्षकों सहित अन्य सभी श्रेणी के सरकारी कर्मचारियों/ अधिकारियों की ड्यूटी आम चुनाव (लोकसभा, विधानसभा, जिला परिषद, लोक समिति, पंचायत चुनाव) में लगाई जाती है। इसके अतिरिक्त जिला प्रशासन द्वारा मतदाता सूची एवं अन्य सर्वो के लिए भी शिक्षकों की ड्यूटी लगाई जाती है। यह मामला विद्यालय शिक्षा विभाग के क्षेत्राधिकार से बाहर है।</p>

Sr. No.	Recommendation/Observation	Action taken report (in Hindi)
	sessions so that the smooth study session can be conducted though out the year.	
7.	<p>During the oral examination with School Education Department the matter of complaints against Government Teachers by the Sarpanches/ Zila Parishad Members/ Block Samiti Members/ villagers in the rural areas is discussed. The Committee showed its great concern that some time Education Department does not take any action against the Government Teachers even in genuine complaints by the Sarpanches/Zila Parishad Members/ Block Samiti Members/villagers. It is very negligent attitude of the School Education Department resulted some serious incidents in the Government School premises.</p> <p>Therefore, the Committee recommended that a monitoring committee should constitute at district level under the command of concerned Deputy Commissioner to listen all such complaints against Government Teachers by the Sarpanches /Zila Parishad Members/ Block Samiti Members/ villagers so that some serious incidents can be avoided.</p>	<p>जिला स्तर पर अध्यापकों व अन्य कर्मचारियों के विरुद्ध जन प्रतिनिधियों द्वारा की जाने वाली शिकायतों का निदेशालय के स्तर पर गहरा संज्ञान लिया जाता है तथा इस पर समुचित निष्पादन उपरांत सम्बंधित जनप्रतिनिधि को अवगत करवाया जाता है।</p> <p>स्कूल सम्बंधित मामलों में अध्यापकों की शिकायत बारे अंकित किया जाता है कि प्रत्येक विद्यालय की SMC में सरपंच या उनके द्वारा अनुमोदित कोई भी पंचायत सदस्य अनिवार्य रूप से सदस्य के रूप में शामिल किया जाता है, जिसमें विद्यालय का प्रबंधन, संचालन, प्रवेक्षण सम्बंधित मामले SMC द्वारा देखे जाते हैं।</p> <p>जहां तक जिला उपायुक्तों की अध्यक्षता वाली कमेटी का सम्बंध है, इस संदर्भ में अवगत किया जाता है कि सितम्बर, 2017 में जारी की गई Regulation on School Safety में जिला स्तरीय कमेटी में सम्बंधित जिला उपायुक्त को अध्यक्ष बनाया गया है, जो स्कूलों में विद्यार्थियों की सुरक्षा एवं शिकायत सम्बंधी किसी भी मामले के निष्पादन की सबसे मुख्य कमेटी है।</p>
8.	<p>The Committee discussed the matter of biometrics attendance record of the Government Lectures and Teachers is not maintained properly by the School Education Department. That is why it is not possible to judge the regularity and sincerity of Lectures and Teachers in the Government Schools/ Institutions. Students suffer loss in their studies and the aim of quality education is not possible. However, 80 percent budget of total allotted budget to School Education Department is disbursed on Lectures/ Teacher's salary.</p> <p>Therefore, the Committee strongly recommended that biometrics attendance record of the Government Lectures and Teachers must be maintained properly by the School Education Department so that it is possible to impart quality education to</p>	<p>विद्यालय शिक्षा विभाग द्वारा वर्ष 2016-17 में शिक्षकों की बायोमैट्रिक उपस्थिति दर्ज करने के लिए सरकारी विद्यालयों में ए0ई0बी0ए0एस0 (AEBAS) उपकरण उपलब्ध करवाए गए थे।</p> <p>शिक्षकों की ऑनलाईन उपस्थिति दर्ज करवाने बारे एक ऑनलाईन मॉड्यूल विकसित किया गया। इस पोर्टल पर शिक्षकों की ऑनलाईन उपस्थिति दर्ज करवाना शुरू करवाया जा चुका है, जिसे मुख्यालय स्तर पर निगरानी करते हुए उपस्थिति का उचित रिकार्ड भी रखा जा रहा है। इस पोर्टल पर शिक्षकों की उपस्थिति के रिकार्ड को विद्यालय-वार, खण्ड-वार, जिला-वार एवं शिक्षकों की श्रेणी/विषय-वार दैनिक आधार पर चैक किया जा सकता है।</p> <p>इसके अतिरिक्त विभाग द्वारा असम एवं आंध्रा</p>

Sr. No.	Recommendation/Observation	Action taken report (in Hindi)
	students in Government Schools.	प्रदेश की तर्ज पर उच्च तकनीक आधारित Face recognition and GPS mapped attendance system लागू करने के प्रयासरत है, जो डैशबोर्ड पर भी उपलब्ध होगी।
9.	<p>During the course of oral examination, the Committee discussed on replies Memo no. 15/2-2022, CO (1) dated 20.07.2023 received from the School Education Department. The Chairperson raised the issue of Shortage of Group-D Employees in state. According to the replies of School Education Department there are 12,400 sanctioned posts of Group-D in whole state and 6236 posts are vacant as on 31.05.2023. Smt. Nirmal Rani, Member of the committee pointed out that more than 50 percent posts are vacant of Group-D, in our state. The Committee feels that Group-D employees are also essential part of education system and sometime cases of theft occurred in the Government Schools. It is very serious matter that we have not adequate arrangements even private schools have their own good arrangements of class four employees. It is also came into the notice of the Committee some time students have to do cleaning in their Government Schools.</p> <p>The Committee recommended that the School Education Department should make serious efforts to fill up the number of Group-D posts are lying vacant in the whole state.</p>	<p>विद्यालय शिक्षा विभाग द्वारा चतुर्थ श्रेणी के रिक्त पदों को भरने बारे निम्नानुसार कदम उठाये जा रहे हैं:—</p> <ol style="list-style-type: none"> 1. विभाग द्वारा जनवरी 2023 में कुल 3732 चतुर्थ श्रेणी के रिक्त पदों को भरने बारे मांग पत्र हरियाणा कर्मचारी चयन आयोग को भेजा जा चुका है। इसके अतिरिक्त दिनांक 24.06.2024 को चतुर्थ श्रेणी के 1903 रिक्त पदों को भरने बारे मांग पत्र भी भेजा जा चुका है, जिसमें से कुल 1653 चतुर्थ श्रेणी कर्मचारियों की अनुशंसा हरियाणा कर्मचारी चयन आयोग से प्राप्त हो चुकी है। विभाग द्वारा इन चतुर्थ श्रेणी कर्मचारियों को स्टेशन अलॉट कर दिये गये हैं। 2. चतुर्थ श्रेणी के कुल 2178 पदों को अनुबंध आधार पर भरने बारे मांग पत्र हरियाणा कौशल रोजगार निगम को भी भेजा जा चुका है, जिसका समय-2 पर मूल्यांकन स्वयं मुख्य सचिव महोदय द्वारा किया जाता है। <p>इसके अतिरिक्त प्राथमिक विद्यालयों में साफ-सफाई, जल-भराव, पानी की निकासी, शौचालय एवं खेल के मैदान की सफाई इत्यादि के लिए प्रत्येक विद्यालय के लिए 8000/- रुपये का बजट निर्धारित किया गया है। इस राशि को विद्यालय का मुखिया एस0एम0सी0 कमेटी के सांझा निर्णय अनुसार उक्त प्रयोजन के लिए खर्च कर सकता है।</p>
10.	<p>The Committee discussed on the last year (2023) recommendations/ observations during its oral examination with Additional Chief Secretary, School Education Department. Shri Shish Pal one of the Member of the committee raised the question about monthly stipends for the Scheduled caste students & Backward class students which is disbursed quarterly in Schools level. The rate of these stipends were revised on</p>	<p>राज्य सरकार द्वारा अनुसूचित जाति एवं पिछड़े वर्ग के छात्रों को प्रदान की जाने वाली छात्रवृत्तियों एवं प्रोत्साहन राशि की दरों को वित्त वर्ष 2013-14 में संशोधित की गई थी। माननीय सभापति सब्जैक्ट कमेटी (वर्ष 2023-24) की सिफारिश अनुसार, विभाग द्वारा अनुसूचित जाति एवं पिछड़े वर्ग के छात्रों को प्रदान की जाने वाली मासिक/त्रैमासिक वजीफे/छात्रवृत्ति की दरों में 15</p>

Sr. No.	Recommendation/Observation	Action taken report (in Hindi)
	<p>01.04.2013. In the replies Memo no. 15/2-2022, CO (1) dated 20.07.2023 School Education Department stated that a proposal is being prepared for approval of Hon'ble Chief Minister to increase the rates of monthly stipends for Scheduled caste and Backward classes students.</p> <p>The Committee recommended that the rates of monthly stipends for Scheduled caste and Backward classes students should be increased every Academic Session in the Schools because dearness increases every year and the stipends is reserved for only poor/ needy students. Committee also directed the School Education Department that supply the report in connection with delay in revising the rates of monthly stipends for Scheduled caste and Backward classes students. There should be fixed a responsibility of the concerned officer and inform the Committee accordingly.</p>	<p>प्रतिशत की बढ़ौतरी करवाने बारे प्रस्ताव माननीय मुख्यमंत्री महोदय को भेजा जाना था, परंतु मामले में विभागीय परीक्षा शाखा में कार्यरत सम्बंधित सहायक एवं उप-अधीक्षक को बार-बार अवगत करवाने उपरांत भी उन द्वारा समय पर कार्यवाही ना किये जाने के कारण उनके विरुद्ध नियमानुसार अनुशासनिक कार्यवाही की जा रही है।</p> <p>अतः माननीय सभापति महोदय को आगामी बैठक में इस बारे में नवीनतम प्रगति रिपोर्ट उपलब्ध करवा दी जायेगी।</p>
11.	<p>During the course of oral examination of School Education Department. Smt. Nirmal Rani, one of the Member of the Committee raised the question about the quality education is not possible in Government Schools. It is also observed that children of Government School Teachers/ Lectures do not read in Government Schools what are the reasons behind it. Although, Haryana Government is incurring a lot of budget on education but we are not getting satisfactory response as well as concerned of quality education.</p> <p>The Committee recommended that School Education Department should make a policy to provide quality education in the Government Schools. The policy will give fruitful results regarding qualitative changes in our education system. A comprehensive reply should submit about this policy to the Committee.</p>	<p>राज्य सरकार छात्रों को गुणवत्तापूर्वक शिक्षा प्रदान करने के लिए गंभीर है। राजकीय विद्यालयों में छात्रों को गुणवत्तापूर्ण शिक्षा एवं अन्य सुविधाएं तथा बुनियादी ढांचे में सुधार करने बारे शिक्षा विभाग द्वारा निम्नानुसार कदम उठाये जा रहे हैं:-</p> <ol style="list-style-type: none"> 1. विभाग द्वारा राज्य में विशेष श्रेणी के कुल 1420 राजकीय मॉडल संस्कृति प्राथमिक पाठशाला एवं 197 राजकीय मॉडल संस्कृति वरिष्ठ माध्यमिक विद्यालय तथा 250 पी0एम0 श्री विद्यालय स्थापित किये गये। 2. विभाग द्वारा दिनांक 16.01.2024 से प्रदेश के प्रत्येक जिले के एक चिन्हित खण्ड (कुल 22 खण्डों) में पायलेट आधार पर निःशुल्क विद्यार्थी परिवहन सुरक्षा योजना प्रारंभ की गई। इस योजना के तहत राज्य के कुल 37,353 विद्यार्थी लाभान्वित हो रहे हैं। 3. कक्षा 1 से 8वीं तक छात्रों को निःशुल्क पाठ्य पुस्तकें, वर्दी एवं मिड-डे-मिल प्रदान किया जा रहा है। 4. अनुसूचित जाति के उन छात्रों को मुफ्त साईकिल प्रदान की जाती है, जिनके गांव से 2

Sr. No.	Recommendation/Observation	Action taken report (in Hindi)
		<p>कि०मी० के दायरे में राजकीय विद्यालय नहीं हैं।</p> <p>5. सभी स्कूलों में लड़कों और लड़कियों के लिए पीने के पानी एवं अलग-अलग शौचालयों की सुविधा करवाई गई है।</p> <p>6. राजकीय उच्च व वरिष्ठ माध्यमिक विद्यालयों में खेल सामग्री की खरीद एवं खेल के मैदानों के विकास पर वर्ष 2019 से 31.03.2024 तक 4.34 करोड़ रुपये की राशि जारी की गई।</p> <p>7. सरकारी विद्यालयों में पढ़ने वाली छात्राओं को सेनेटरी पैड उपलब्ध करवाने की योजना के अन्तर्गत 6वीं से 12वीं कक्षा में पढ़ने वाली छात्राओं को प्रतिमाह 6 पैड का एक पैकेट मुफ्त दिया जाता है।</p> <p>8. पहली से 12वीं कक्षा तक अनुसूचित जाति के बच्चों को एकमुश्त नकद पुरस्कार और मासिक वजीफा प्रदान किया जाता है।</p> <p>9. विभाग द्वारा दिनांक 12.08.2024 को जिन अनुसूचित जाति के छात्रों द्वारा कक्षा 12वीं में 90 प्रतिशत या इससे अधिक अंकों के साथ परीक्षा उत्तीर्ण की गई, उन 704 विद्यार्थियों को 1 लाख 11 हजार रुपये प्रति विद्यार्थी नकद प्रोत्साहन राशि प्रदान की गई।</p> <p>10. बच्चों की नींव मजबूत करने के लिए पहली से तीसरी कक्षा तक Functional Literacy & Numeracy (FLN) कार्यक्रम शुरू किया गया, जिसे कक्षा चौथी एवं पांचवी तक भी पढ़ाया जा रहा है।</p> <p>11. विज्ञान विषय को बढ़ावा देने के उद्देश्य से विज्ञान विषय के मेधावी छात्रों को कपूरथला साइंस सिटी और कुरुक्षेत्र का शैक्षणिक भ्रमण करवाया गया।</p> <p>12. बुनियाद कार्यक्रम प्रदेश के विद्यालयों में अधिक विद्यार्थी विज्ञान पढ़ें, उनकी सोच और दृष्टिकोण वैज्ञानिक हो, उनकी विज्ञान व गणित के प्रति रुचि बढ़े, इसके लिए 9वीं कक्षा के विद्यार्थियों के लिए बुनियाद कार्यक्रम आरंभ किया गया है। इस कार्यक्रम के तहत कुल 103 बुनियाद केन्द्रों में लगभग 7000 छात्र ऑनलाईन माध्यम से अध्ययन कर रहे हैं।</p> <p>13. विभाग द्वारा डिजिटल शिक्षा को बढ़ावा देने के</p>

Sr. No.	Recommendation/Observation	Action taken report (in Hindi)
		<p>लिए कक्षा 10वीं से 12वीं के विद्यार्थियों को 5 लाख टेबलेट प्रदान किये गये। लगभग 30,000 कक्षाओं में डिजिटल बोर्ड एवं 1201 आई0सी0टी0 लैब स्थापित की गई।</p> <p>14. सुपर-100 कार्यक्रम के तहत विद्यार्थियों को JEE तथा NEET की निःशुल्क कोचिंग प्रदान की जा रही है। इसके अतिरिक्त, बुनियाद कार्यक्रम के तहत विद्यार्थियों को उपरोक्त तथा अन्य प्रतियोगी परीक्षाओं के लिए तैयार किया जा रहा है। शैक्षणिक सत्र 2022-24 के लिए कक्षा 11वीं एवं 12वीं के कुल 400 विद्यार्थियों का चयन किया गया।</p> <p>15. विभाग द्वारा सत्र 2024-25 में विज्ञान शिक्षा को मजबूत करने तथा शिक्षा के उत्कृष्ट केन्द्र बनाने के लिए ऐसे 729 विद्यालय जहां विज्ञान संकाय उपलब्ध है, में रसायन विज्ञान, जीव विज्ञान, सामान्य विज्ञान के लिए प्रयोगशाला सामग्री उपलब्ध करवाई गई।</p> <p>16. निपुण हरियाणा कार्यक्रम में अभिभावकों को शामिल करने के उद्देश्य से अभिभावक मोबाइल एप बनाया गया है, जिसमें अभिभावक अपने बच्चे की दैनिक, साप्ताहिक, मासिक प्रगति का अवलोकन कर रहे हैं तथा अध्यापक के साथ सीधे जुड़ रहे हैं।</p> <p>17. रानी लक्ष्मीबाई आत्मरक्षा प्रशिक्षण (लड़कियों के लिए आत्मरक्षा प्रशिक्षण) के तहत राजकीय विद्यालयों में पढ़ने वाली कक्षा 6वीं से 12वीं की छात्राओं को अब तक कुल 3.50 लाख छात्राओं को आत्मरक्षा प्रशिक्षण के तहत प्रशिक्षित किया जा चुका है।</p> <p>18. प्राइवेट तथा सरकारी विद्यालयों में सहयोग बढ़े, अध्यापक तथा विद्यार्थी एक दूसरे के सम्पर्क में आये, जिसके लिए Twinning कार्यक्रम चलाया जा रहा है।</p> <p>19. विभाग द्वारा वित्त वर्ष 2023-24 में कक्षा 9वीं से 12वीं तक के छात्रों के बैठने हेतु कुल 40,181 नये ड्यूल डेस्क एवं कक्षा पहली से आठवीं के छात्रों के लिए 1,12,010 ड्यूल डेस्क उपलब्ध करवाये जा चुके हैं।</p>

Sr. No.	Recommendation/Observation	Action taken report (in Hindi)
		<p>20. राज्य सरकार द्वारा 5 सितम्बर, 2022 को सेहत कार्यक्रम की शुरुआत की गई। इस कार्यक्रम के अंतर्गत राजकीय विद्यालयों के छात्रों की दो चरणों में जांच/परीक्षा की जाती है। सभी सरकारी स्कूलों के छात्रों का परीक्षण/स्क्रीनिंग चार घटकों यानी हीमोग्लोबिन, वजन, ऊंचाई, दृश्य तीक्ष्णता और दंत स्थितियों पर किया जाता है।</p> <p>अतः माननीय समिति द्वारा समय-2 पर विभाग को प्रदान की जानी वाली अनुशंसाओं के आधार पर शिक्षा प्रणाली में आवश्यक सुधार करने के लिए सदैव तत्पर है।</p>
12.	<p>The Chairperson of the Committee showed his great concern about the beautification of the Government Schools/ Institutions. There are no gardening/ plantations in Government Schools/ Institutions like private Schools/ Institutions. Although private Managements give meagre salaries in comparison to Government sector but a wonderful beautification can be seen there. It creates good atmosphere for study for the students. On the other hand Government teachers no longer take interest to create good atmosphere for study for the students in Government Schools.</p> <p>The Committee recommended that School Education Department should give a keen attention for gardening/ plantations in Government Schools/ Institutions like private Schools / Institutions. The beatification/ gardening / plantations play a significant role to create good atmosphere for study for students.</p>	<p>विभाग द्वारा वित्त वर्ष 2024-25 में युवा एवं इको क्लब (Youth and Eco Club) नामक कार्यक्रम शुरू किया गया, जो एक केन्द्रीय प्रायोजित योजना है। इस योजना के तहत राजकीय विद्यालयों में Youth & Eco Clubs के गठन हेतु 15.93 करोड़ रुपये की राशि जारी की गई है।</p> <p>इस योजना के तहत सभी सरकारी विद्यालयों में बागवानी/पौधे लगाने पर विशेष ध्यान दिया जा रहा है, क्योंकि छात्रों के अध्ययन के लिए अच्छा माहौल बनाने में सौंदर्यीकरण/ बागवानी/पौधे लगाने की विशेष भूमिका होती है। इस कार्यक्रम के तहत निम्नलिखित गतिविधियां संचालित करवाई जा रही हैं :-</p> <ol style="list-style-type: none"> 1) विभाग द्वारा गत शैक्षणिक सत्र (2023-24) के जुलाई-सितम्बर माह में लगभग 2 लाख 6 हजार पौधे वन विभाग के सहयोग से लगाये गये हैं। वर्तमान शैक्षणिक सत्र में जुलाई-अगस्त माह में Selfie with family tree अभियान, मेगा पौधारोपण अभियान एवं एक पेड़ माँ के नाम अभियान इत्यादि कार्यक्रम आयोजित किए गए तथा राज्यभर के स्कूल परिसरों, छात्रों के घरों एवं आसपास के सार्वजनिक स्थानों पर इस वर्ष कुल 13,37,561 पौधे लगाए गए। 2) हरित विद्यालय अभियान : इस अभियान के तहत हर्बल गार्डन, फूलों की क्यारियां, पौधों के लिए गमले, लैंडस्कैपिंग इत्यादि तैयार किए

Sr. No.	Recommendation/Observation	Action taken report (in Hindi)
		<p>गए।</p> <p>3) जागरूकता पैदा करने वाली गतिविधियाँ : इस अभियान के तहत 'दस्तक' अभियान, अपशिष्ट पदार्थों का पुनः उपयोग, 'प्लास्टिक को न कहें' अभियान, विभिन्न प्रतियोगिताओं का आयोजन जैसे— निबंध लेखन, चित्रकला, प्रश्नोत्तरी, रैलियाँ, नुक्कड़ नाटक, पर्यावरण दिवस, पृथ्वी दिवस, प्रदूषण मुक्त दिवाली आदि का आयोजन किया गया।</p> <p>4) किचन गार्डनिंग : विद्यालयों में किचन गार्डनिंग, कूड़े का निपटान, कम्पोस्टिंग पिट्स, वर्मीकंपोस्टिंग पिट्स आदि का उचित प्रबंधन किया गया।</p> <p>यहां पर यह भी उल्लेखनीय है कि उपरोक्त गतिविधियों के संचालन हेतु विद्यालयों को दो वर्ष में एक बार निम्नानुसार राशि जारी की जाती है:—</p> <ul style="list-style-type: none"> राजकीय उच्च एवं वरिष्ठ माध्यमिक विद्यालय : 25,000 /— रुपये राजकीय माध्यमिक विद्यालय : 15,000 /— रुपये राजकीय प्राथमिक विद्यालय : 5,000 /— रुपये

School Education Department

Observations/Recommendations of the Committee

While conducting the oral examination the Committee discussed upon the questionnaire with the Principal Secretary & Director to Government Haryana, Haryana School Education Department in its meeting held on dated 05.02.2025. The question wise recommendations and observations of the Committee are as under:-

1. In respect of question no. 1, the Committee pointed out upon the report of Annual Status of Education Report (ASER) and stated that only 2 DIETS are running in Haryana whereas in other state so many DIETS are running, thereupon, the departmental representative replied that in the Haryana 22 DIETS are running out of which 21 are functional which are giving training to the 99000 teachers i.e. PRT, TGT & PGT. The departmental representative explained the training programme for the teachers to the Committee but the Committee was not satisfied with the reply of the department by observing that the department have to depute DEO & BEO to visit in the schools and asked the questions to the students and obtain the report from the schools in this regard. The Committee also observed that the command upon subject of English alongwith Grammar is very weak of the students of 10th & 12th. keeping in view of that the Committee recommended that DIETS which are running in the Haryana are required to be updated and pro active as well as also required to formulate a policy in respect of training schedule of the teachers as per necessity so that as per requirement of the students, the education may be given to them and the students can get the benefit of the good education to built their carrier. Besides it, the Chairperson also directed to take necessary steps to improve the handwriting skills amongst the students and supply the progress report what plan is prepared by the School Education Department in this regard. The Committee also directed to department to supply the list of teachers who got training in DIETS since last three years.
2. In respect of question no. 2, the Committee, while discussing upon the matter of NGOs associated with the School Education Department and budget allotted to them, the departmental representative replied that there is no authority to conduct the Audit of the NGOs who are associated with the department as the Audit is being executed by their CA and if any complaint to any person, he may register his complaint with the competent authority. While discussion, the departmental representative explained the working of the NGOs in detail and stated that after completing their work and terms, they also submit the report of their work to the department and as per their performance approval of renewal is giving accordingly. The Committee almost was satisfied but keeping in view of some observations the Committee recommended to depute one Officer upon 4 to 5 NGOs to look after their work and made a report thereupon and submit the said report to the Committee. The Committee further recommended that as and when the report submitted to the Committee, the same will be takeup in the subsequent meetings.

3. In respect of question no. 3, the Committee discussed upon the new Education Policy with the departmental representative and they have explained the policy through presentation by explaining the difference of new Educational Policy and traditional education system. The Committee observed that the new Policy was to be implemented in the year of 2025 but not implemented so far, thereupon, the department by explaining the reason that there are 199 parameters which are required to complete before implementing the such policy and same will be completed upto 2030 as well as such policy will be implemented in the whole country. The Committee recommended that to take the necessary steps for completing the necessary parameters in time so that the new policy may be implemented which will be benefited to all the peoples of the state.
4. In respect of question no. 4, the Committee discussed the matter of shortage of the Teachers/Lectures in Government Senior Secondary Schools (boys & girls), Government High Schools (boys & girls) and Government Primary Schools (boys & girls) including Model Sanskriti Schools in Haryana. The departmental representative explained the process of recruitment as well as by providing through promotion of teachers from TGT to PGT. The Committee also observed that there are so many vacancies of the Lectures/Teachers of the subjects of Math, English & Science and without such teachers the students can not complete their syllabus which is very big problem and also recommended that the department have to start campaign to solve the problem of the shortage of such teachers in the schools. The Committee also recommended to provide the exam centre in the villages because mostly girls from rural areas are affecting during the exam period as they have to go about 30 Km. from their residence to appear in exam.
5. In respect of question no. 5, the Committee also discussed upon the Edu-sat-system with the departmental representative, thereupon, the departmental representative replied that in place of Edu-sat-system better substitute has been adopted in which 6 channel has been provided by the central government out of which 2 channel for Elementary Education, 2 channel for Technical Education and 2 channel for Secondary Education which are running by the DD Channel and the such system is better than Edu-sat-system. The Committee observed that due to lack of supply of electricity, such system will not work properly and suggested that the alternate arrangement of electricity is required to be made for example Solar System be installed to avoid the any discontinuity of the supply of power so that such system remain functional, the Committee also recommended that the report in respect of such channels be obtained from the field and if any deficiency come to the notice of the department took the immediate necessary action in this regard, moreover, the Committee also suggested that to make the functional such channel required to connect with the power line which is running for 24 hours. The Committee also directed to the departmental representative to make the efforts to improve the functioning of these channels which are possible.
6. In respect of question no. 6, the Committee also discussed the matter of work load on the government Lecturar and Teacher during the academic

session due to that students are suffering from completing their study, thereupon, the departmental representative explained that for the non academic works of the government the teachers are deputed due to that reason some times the teachers can not be available during the academic session but the committee was not satisfied with the reply by stating that without deputing the staff the process of the election can not be completed. The Committee recommended that the department have to formulate any policy and to make the alternate arrangement for providing the teachers during the academic session so that the study of the students not suffer.

7. In respect of question no. 7, the Committee also discussed the matter of complaint against the government teachers made by the Sarpanch, Zila Parishad Members, Block Samiti Members and Villagers in the rural area and took the serious note upon not take any action against the government teachers, the departmental representative explained that there is Committee under the Chairmanship of the Dy. Commissioner and Sub. Divisional Magistrate concerned at the district headquarters which are considering the matters of the complaints against the teachers. Thereupon, the Committee recommended that in such kind of complaints, the department have to more aware and camps for awareness should be organized in this regard.
8. In respect of question no. 8, the Committee also discussed the matter about record of biometric attendance which is not maintaining properly by the School Education Department, thereupon, the departmental representative replied that the biometric attendance machine which were installed in the year of 2016-17 are not functional now and the department is going to install GPS mapped attendance system which will recognize the face of the students and teachers and for such installation the fund from the PM Shri School, Central Government has been demanded. The department also replied that the attendance is being executing through the movement register and the attendance also sending to the Central Government. The Committee recommended that such movement register of attendance should be maintained in all the schools and same are required to be checked by the higher authority. The Committee also recommended that if any comments or remarks given by the authority upon the movement register the action should be taken, thereupon, as well as the complete report of movement register be placed before the Committee in the subsequent meeting.
9. In respect of question no. 9, the Committee also discussed the matter of the shortage of Group-D employees in the School Education Department, thereupon, the department replied that out of 12747 sanctioned posts 3732 posts are falling vacant and requisition in this regard has been sent to the recruitment agency. The department also explained that 8000 rupees are giving to the schools for cleaning, drainage of accumulated water, cleaning of toilets and sports ground. The Committee observed that as they are aware that nominal payments are giving to the employees who are working for the above said work in the schools as a Member raised the issue that in his constituency only 2700 rupees are giving to a woman for that work, thereupon, the Committee recommended in this regard to check whether such amount is getting & utilizing by all the schools in true spirit or not and

submit the report in this regard to the Committee which will be take up in the subsequent meetings. The Committee also recommended to make the efforts seriously to fill up the vacant post of Group-D, so that the school remain well maintained.

10. In respect of question no. 10, the Committee also discussed the matter of stipend/scholarship to be paid to the SC & BC categories students and observed that the rate of such stipend should be increased in every academic session on the pattern of Dearness Allowance which is increasing twice in a year. The departmental representative replied that due to neglegency of the Assistant and Dy. Superintendent concerned the proposal to increase the stipend at the rate of 50% could not be submitted to the Hon'ble Chief Minister. The departmental representative assured to the Committee that now new proposal will be initiated and the same will be submitted to the authority. The Committee recommended, thereupon, while submitting the proposal to the Government the recommendation of the Committee be also submit therewith and submitted the progressive report time to time in this regard to the Committee. Moreover, the Committee also recommended that in case of delay caused in submitting the proposal submit the reason of delay by fixing the responsibility of the concerned officers.
11. In respect of question no. 11, the Committee also discussed upon not providing the quality education in Government School inspite incurring a lot of budget on education. The Committee also observed that the children of the most of the teachers of the Government Schools are not studying in the Government Schools. Thereupon, the departmental representative explained that to improve the quality of education, efforts are being made and focus of the department is on the PM Shri Schools and Cluster Schools under which 1495 High School & Senior School have been included in the cluster, besides it, 1420 State Model Sanskriti Primary School and 197 State Model Sanskriti Varisht Middle School and 250 PM Shri School have been established by changing their medium of education. The departmental representative also explained the action which have been taken by the department for improving the quality education which have been explained in the proceeding of the Committee. The one of the Member of the Committee Smt. Shakti Rani Sharma raised the issue the attendance of the students is going down and number of students are drop out from the Government Schools and the Committee also took a serious note thereupon. The Committee recommended that to make the efforts with seriousness for improving the quality of education and to avoid the drop out of the students from the Government Schools as well as increasing the attendance/admission of the students. The Committee also recommended to submit the progressive report to the Committee by showing the attendance and drop out of the students so that the Committee may ascertain the factual position of the Government Schools.
12. In respect of question no. 12, the Committee discussed in respect of the gardening/plantation in Govt. School/Institutions for providing the good atmosphere to the students for their study, thereupon, the department replied that in all the Government Schools, the programme to organize a

Youth and Eco Club have been started therein 13.50 lakh plants have been planted. The Committee recommended that one school selected from one block and beautified the same by guiding the students in respect of beautification and agriculture, thereupon, the department assured to the Committee that they will select 2 schools from each block. One of the Member of the Committee Smt. Shakti Rani Sharma also directed to the departmental representative to use the paint polish for the schools as well as the boundry wall should also be white wash with Paint Polish, water tank should also be clean and playground should be fine. She has also suggested to the Committee that as she has initiated to provide RO system for drinking water in the school of her constituency, the same also be installed by the Members of the Committee from the amount of petty grant of Rs. 15 lakh and in 1 year such facility can be provided atleast in 10 schools. The Committee appericiate the work of the Member.

The department explained that a proposal for 1420 schools out of 1495, has been sent to the Central Government for providing the fund of Rs. 3 lakh for each school for white wash. The Committee recommended that the department have to formulate a good policy and choose atleast one PM Shree School and provide all the facilities so that other school will also be inspired from that and they will also make efforts to make beautification their schools. The Committee also recommended that to make active to Youth & Eco Clubs as well as also associate the maximum students for the beautification of the schools and also drive a campaign in this regard so that atmosphere of the school will improve comperatively from the private schools, resultantly, the quality of study will also improve in the Government Schools. The Committee also recommended to submit the report to the Committee in this regard which will be take up in the subsequent meetings.

HIGHER EDUCATION DEPARTMENT

Upon the recommendations and observations of the previous committee which were inserted in the 9th Report of the Committee supplied to the said department vide letter dated 14th March, 2024. On non-supply of the reply the reminder dated 25.04.2024 was also written to the department in reference to that the department furnished the reply of the questionnaire vide letter dated 7th June, 2024. The Committee again reconsider the matter of vacancies of Professors/Assistant Professors in the Govt. Colleges/Aided Colleges and Universities etc., transport facilities provided to the girls students therein, criteria of deputation of teaching staff adopted by the department, workload upon the teachers, number of Govt/Private Universities established in Haryana etc. in its meeting held on dated 05.06.2024 and framed the following consolidate questionnaire having 9 questions:-

The Committee discussed its scope and functions and framed the following questionnaires: -

1. How many posts of Assistant Professors are laying vacant in Universities/ Government Colleges in the state at present before starting new Academic Session for 2024-2025? What is proposal/efforts of Higher Education Department to fill up these posts for upcoming session so that the smooth teaching work can be conducted in Universities/Government Colleges? Stream-wise details to be supplied to the Committee.
2. Is there any transport facility is provided to the students especially for the girls for reaching the Government colleges campus?
3. What are the criteria adopted by Haryana Government for the teaching staff for deputation from one College to another?
4. What are the criteria for recruitment of teachers/Assistant Professors in the Government Colleges/University and aided Colleges of Haryana state?
5. How many Government Colleges in Haryana have not their own regular Principals?
6. What is teacher-wise work load policy of Government in the Government Colleges and Universities.
7. How many Government Universities/Private Universities are established in state of Haryana? What is the Ranking/Grade given by University Grant Commission to our Government Universities? The details supplied to the Committee.
8. The Village Nagpura in District Ratia has given free land for Government Girls College but College has not started yet. What are reasons for pendency? Supply the detailed reply to Committee.
9. Government College Ganour, Sonipat started from 2023-2024 Session but there are no facilities such as: -(i) College has not its own permanent building/land and not proper rooms for students. (ii) There is not adequate Teaching staff, own regular Principal, no any class four employee in the college. There is lack of infrastructure which resulted students cannot be learnt any skill. What are the reasons behind it when the all problems will be solved? Supply the reply to the Committee.

Thereafter, such questionnaire was referred to the said department vide letter dated 06.06.2024, with the request to supply the reply/information of the questionnaire, to discuss the same during the oral examination to be conducted on dated 12.06.2024. Thereafter, the notice of meeting dated 07.06.2024 was also served to the concerned department in respect of the oral examination fixed for dated 12.06.2024. The said department furnish the reply / action taken report upon the above said questionnaire vide memo dated 07.06.2024 and the same was placed before the committee in its meeting held on dated 12.06.2024 in which the departmental representative were orally examined thereupon. The questionnaire and reply of the department in tabulated forum is as under:-

Points	Reply															
<p>1. How many posts of Assistant Professors are laying vacant in Universities / Government Colleges in the state at present before starting new Academic Session for 2024-2025.</p> <p>What is proposal/efforts of Higher Education Department to fill up these posts for upcoming session so that the smooth teaching work can be conducted in Universities /Government Colleges? Stream wise details to be supplied to the Committee.</p>	<p>It is submitted that the Department has already granted permission to fill up the sanctioned vacant posts of teaching and non-teaching in State Universities which were lying vacant for more than two years. The Details of posts is attached. Flag '1', (Teaching 520 and Non-Teaching-420).</p> <p>Status of Govt. Colleges is as under: -</p> <table><tr><th>Total Sanctioned Post (As per HRMS Portal)</th><th>Regular Filled up Posts (As per HRMS Portal)</th><th>Vacant Posts (As per HRMS Portal)</th><th>Extension Lecturer/ Guest Lecturer (As per MIS Portal)</th><th>Vacancies after Regular and Extension / Guest faculties (As per MIS Portal)</th></tr><tr><td>1</td><td>2</td><td>3</td><td>4</td><td>5</td></tr><tr><td>8137</td><td>3364</td><td>4773</td><td>2095</td><td>2678</td></tr></table> <p>Further, File has already been submitted to CS office for approval regarding requisition for the 2424 posts of Assistant Professors sent to HPSC.</p>	Total Sanctioned Post (As per HRMS Portal)	Regular Filled up Posts (As per HRMS Portal)	Vacant Posts (As per HRMS Portal)	Extension Lecturer/ Guest Lecturer (As per MIS Portal)	Vacancies after Regular and Extension / Guest faculties (As per MIS Portal)	1	2	3	4	5	8137	3364	4773	2095	2678
Total Sanctioned Post (As per HRMS Portal)	Regular Filled up Posts (As per HRMS Portal)	Vacant Posts (As per HRMS Portal)	Extension Lecturer/ Guest Lecturer (As per MIS Portal)	Vacancies after Regular and Extension / Guest faculties (As per MIS Portal)												
1	2	3	4	5												
8137	3364	4773	2095	2678												
<p>2. Is there any transport facility is provided to the students especially for the girls for reaching the Government colleges campus?</p>	<p>The routes duly approved by Hon'ble CM for free travelling facility for girl's students studying Government Colleges in all districts in the state has already been sent to transport department vide memo No. DHE-010009/116/2021 Coordination-DHE, dated 19.04.2022 for necessary action. (Copy attached; Flag-2). The services are being provided under Safe and</p>															

Points	Reply
	<p>Accessible Transport: Haryana Initiative.</p> <p>Besides this Haryana Roadways/Transport Department had introduced the Pink Colored Buses which is the symbol of “ Beti Padhao Beti Bacho” slogan given by Hon’ble Prime Minister. These Buses are introduced in Haryana Roadways for the Safety and Security of female candidates going for School & Colleges from and to various Villages & Cities of Haryana.</p>
3. What are the criteria adopted by Haryana Government for the teaching staff for deputation from one College to another?	<p>There is no such fix criteria for deputation in Higher Education for teaching faculty and further deputation is being done in the interest of students as well as need basis.</p> <p>Aided College to Government College Regarding Policy of Deputation from private aided Institutes to Govt. Colleges. The policy is enclosed at Flag-3 bearing DHE No. - 020013/9/2021 NPE/College-5 (Computer No.342502 Dated 06.04.2022 is attached herewith (Pages-2).</p>
4. What are the criteria for recruitment of teachers/ Assistant Professors in the Government Colleges/ University and aided Colleges of Haryana state?	<p>Selection in Government Colleges is made HPSC as per criteria devised by HPSC. Universities did recruitment as per UGC Criteria.</p> <p>In reference to the criteria for Assistant Professor in Govt. Aided College is attached at Flag-4, mentioning criteria for the selection.</p>
5. How many Government Colleges in Haryana have not their own regular Principals?	85 Government Colleges in Haryana have not their own regular Principals. The Principal approval for 18 Posts is under consideration (vide CFMS No. 2172 dated 01.03.2024).
6. What is teacher-wise work load policy of Government in the Government Colleges and Universities?	<p>Total workload as per MIS portal is 8916.</p> <p>As per record, the criteria for assessment of workload are enclosed at Flag-5, mentioning norms required as per NEP-2020.</p>
7. How many Government Universities /Private Universities	At present 10 State Universities and 25 Private Universities are established in the State of

Points	Reply
<p>are established in state of Haryana? What is the Ranking /Grade given by University Grant Commission to our Government Universities? The details supplied to the Committee.</p>	<p>Haryana. (List attached)</p> <p style="text-align: right;">(Flag-6)</p> <p>UGC gives no ranking/grade to the Universities; however, the ranking is given by National Assessment Accreditation Council (NAAC) and NIRF.</p> <p style="text-align: right;">(Flag-7)</p>
<p>8. The Village Nagpura in District Ratia has given free land for Government Girls College but College has not started yet. What are reasons for pendency? Supply the detailed reply to Committee.</p>	<p>Regarding item number 8 of proceedings dated 06-06-2024 received in the subject matter, it is informed that Shri. Laxman Napa MLA (Ratia) had demanded a Government College in Nagpur village falling under Ratia assembly constituency, about which he informed that the village is ready to give 10 acres of land for the establishment of Nagpur College. In this regard, it is believed that the State Government has a policy to open a Government College within a radius of 10 km, according to which 3 Government Colleges i.e. Govt College, Fatehabad is at a distance of 20 km and Government College Ratia is a distance of 14 km. Govt. College for Women, Ratia, is a distance of 16 km and in addition to this, Government aided private College i.e. Manohar Memorial PG College Fatehabad are providing higher education within a radius of 20 km from village Nagpur, District Fatehabad. In view of this, the matter has been filed at the level of Hon'ble Higher Education Minister.</p>
<p>9. Government College Ganour, Sonipat started from 2023-2024 Session but there are no facilities such as:</p> <p>(i) College has not its own permanent building/land At and not proper rooms for students.</p> <p>(ii) There is not adequate Teaching stall, own regular Principal, no any class four employee in the</p>	<p>(i) Govt. College, Ganour is announced by Hon'ble CM in the year 2023. Land measuring 10 acres 10 marla identified by DC, Sonipat and provided by Municipal Committee Ganour for construction of Govt. College, Ganour, Sonipat on 15.12.2023. Thereafter, this office wrote a letter dated 27.02.2024 to Department of Urban Local Bodies, Haryana for its transfer in the name of Higher Education Department vide reminder dated 09.05.2024 and subsequent reminder letter dated 04.06.2024. The reply is still awaited from the Urban Local Bodies,</p>

Points	Reply											
college. There is lack of infrastructure which resulted students cannot be learnt any skill. What are the reasons behind it when the all problems will be solved? Supply the reply to the Committee.	Haryana. Once the land is transferred in the name of Higher Education Department, further, necessary action will be initiated.											
	(ii) Matter is under Process with FD for sanctioning the posts of Principals and allied post for newly opened Govt. Colleges. This point is related to teaching staff. In this regarding it is submitted that as per letter dated 10.07.2023, DHEO's are directed to depute the teaching staff in the colleges where the shortage of teaching faculty exists in different subjects (copy attached).											
	(Flag-8). It is submitted that the vacant posts of Group- D (College Cadre) non-teaching staff in Govt. Colleges has already been sent to Haryana Staff Selection Commission. The details of vacant posts is followed as under:-											
	<table><tr><th>Sr. No.</th><th>Name of Post</th><th>Sanctioned Post</th><th>Filled up</th><th>Vacant</th><th>Requisition to HSSC</th></tr><tr><td>1</td><td>Peon Group-D</td><td>583</td><td>262</td><td>316</td><td>316</td></tr></table> Note:- It is stated here that the SNE of Govt. College Ganour has not been sanctioned yet. When the SNE is sanctioned and recommendation for Group-D/Peon will be received from HSSC a peon will be sent to Govt. College Ganour, Sonipat. Further it is stated that regarding cleaning of premises and housekeeping services a letter has been issued to all the Principal's of Govt. Colleges of Haryana vide memo No. 21/139-2023 ME(4) dated 28.09.2023(copy attached).	Sr. No.	Name of Post	Sanctioned Post	Filled up	Vacant	Requisition to HSSC	1	Peon Group-D	583	262	316
Sr. No.	Name of Post	Sanctioned Post	Filled up	Vacant	Requisition to HSSC							
1	Peon Group-D	583	262	316	316							
	(Flag-9).											

Summary report of total number of Teaching and Non-Teaching posts allowed to be in the year 2023-2024 is as under:-

Sr. No.	University	Sanctioned posts	
		Teaching	Non Teaching
1	Kurukshetra University, Kurukshetra	193	129
2	Chaudhary Bansi Lal University, Bhiwani	6	12
3	Dr. B.R. Ambedkar National Law University, Sonipat	6	75
4	Gurugram University, Gurugram	7	27
5	Chaudhary Devi Lal University, Sirsa	9	78
6	Bhagat Phool Singh Mahila Vishwavidyalaya, Khanpur Kalan, Sonipat.	116	44
7	Indira Gandhi University, Meerpur, Rewari	10	2
8	Chaudhary Ranbir Singh University, Jind	12	1
9	Maharshi Valmiki Sanskrit University, Mundri (Kaithal)	5	52
10	Maharshi Dayanand University, Rohtak	156	File of non teaching post has already been submitted to FD for approval.
Total		520	420

1947620/2022/Coordination

To Additional Chief Secretary to Govt. Haryana
Higher Education Department, Chandigarh

1. The Principal Secretary to Govt. Haryana, Transport Department, New Secretariat Haryana, Sector-17 Chandigarh
2. The Director General State Transport Department, Haryana 30 Bays Building, 2nd Floor, Sector-17-C, Chandigarh

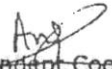
Memo No. DHE-010009/116/2021-Coordination-DHE

Dated, Panchkula, the 19-04-2022

Subject : Regarding Free Travelling Facility for Girls Students studying in all Districts in the State.

Kindly refer to your U.O. No. 19/1/2006-2Trans.(II) dated 25.02.2022 on the subject cited above

I have been directed to convey that the State Government has approved the routes of buses for Free Travelling Facility for Girls students studying in Government Colleges in all Districts in the State in reply to above said letter received from Transport Department.


Superintendent Coordination,
For Additional Chief Secretary to Govt. Haryana
Higher Education Department, Chandigarh

2090418/2022/Coordination

From

To Director General Higher Education, Haryana,
Shiksha Sadan, Sector-5, Panchkula

1. The Principal Secretary to Govt. Haryana, Transport Department,
New Secretariat Haryana, Sector-17 Chandigarh
2. The Director General State Transport Department, Haryana
30 Bays Building, 2nd Floor, Sector-17-C, Chandigarh

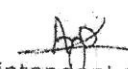
Memo No. DHE-010009/116/2021-Coordination-DHE
Dated, Panchkula, the 8.6.2022

**Subject : Regarding Free Travelling Facility for Girls Students
studying in all Districts in the State.**

Kindly refer to your U.O. No. 19/1/2006-2Trans.(II) dated
26.05.2022 on the subject cited above

I have been directed to inform that the approval of Hon'ble CM
regarding routes of buses for Free Travelling Facility for Girls students studying
in Government Colleges in all Districts in the State has already been sent to
Principal Secretary to Govt. Haryana, Transport Department and Director
General State Transport Department vide this office memo No.DHE-
010009/116/2021-Coordination-DHE, dated 19.4.2022 for information and
necessary action (Copy attached).

Encl. as above


Superintendent Coordination,
For Director General Higher Education,
Haryana, Panchkula

Flag - 3

Form No- 3

Subject:- Regarding Policy of deputation from Private Aided Institutes to Govt. Colleges.

क्या अधीन प्रशासन महाविद्यालय-4 एवं महाविद्यालय-6 शाखाएं उपरोक्त विषय की ओर ध्यान देने का कष्ट करेंगे?

विश्वप्रकाश गान्धी मेमोरियल ललित शिक्षा प्रध्यापन शिक्षण मुख्य मंत्री महोदय द्वारा अनुमोदित प्राइवेट एडिड संस्था/महाविद्यालय से राजकीय महाविद्यालयों में सहायक/एसोसिएट प्रोफेसर्स को प्रतिनियुक्ति से सम्बन्धित नियम व शर्तें निम्नानुसार हैं:-

1. The applicant will produce N.O.C from the concerned Management Committee before applying for the deputation.
2. While issuing N.O.C the Management will undertake to comply with all the formalities which are required to be complied with by the Management.
3. Deputation period should be of one year, but it can be extended further up to the maximum period of 3 years, if proposed by the management.
4. If an employee is entitled for pension under the old pension scheme, he/she has to deposit CPF share in his/her parent institute and the employees, whose services are governed under new pension scheme shall have to deposit their NPS share in his/her parent institute under respective PRAN number allotted to them.
5. During the deputation period, the employee will be governed under Haryana Affiliated Colleges Service Rules 2006.
6. The applicant will undertake that he/she will not claim any extra benefit (Pay/Allowances/TA/DA/LTC/Leave) other than which is already admissible to him/her as per the service rule of his/her Parent College during his deputation period.
7. While deputing as employee, it is necessary to ensure that there is workload/ vacancy as per Govt. norms in the institution/ department.
8. In Case of any misconduct on the part of the employee during the deputation period, Haryana Civil Service Conduct rules will be applicable.
9. The State Govt. will not bear any financial burden for the substituted teacher to teach the classes against the deputed person if any.
10. The deputed employee will not avail any kind of long leave except maternity leave during his/her deputation period. In case, if any deputed employee avail any kind of leave more than 30 days except maternity leave he/she shall be repatriated to his/her parent department.
11. Deputation will be allowed only on the genuine ground in the public interest.
12. During deputation period the sanctioned post shall remain unfilled.

13. Deputation will not be permissible during the probation period of the candidate.
14. The person so deputed will have to join within seven days w.e.f. Issuing the orders of deputation.
15. Government has Inherent powers to terminate deputation earlier than the period as specified in the terms and conditions of deputation in the public interest without any prior notice.
16. The lien of the employee in his parent Institution shall remain intact during deputation period.
17. On joining of regular Incumbent, the deputation of concerned employees shall be revoked automatically, and he/she shall join his/her in the concerned college/ department immediately.
18. Neither the employee shall be allowed on deputation after the attaining the age of 57 years nor extension in the deputation period will be granted.

अतः आपको माननीय अतिरिक्त प्रधान सचिव, मुख्यमंत्री, महोदय द्वारा अनुमोदित प्रतिनियुक्ति से सम्बन्धित नियम व शर्तें/हिदायतें आवश्यक/सूचनार्थ हेतु प्रेषित है।

उप-निदेशक 5 6/4/2022

सेवा में

अधीक्षक

प्रशासन शाखा, महाविद्यालय-4 एवं गडाविद्यालय-6

अशा10 क्रमांक 01/1-2021 सी05(4)

Online File No. DHE-020013/9/2021 NPE/College-5 (Computer No. 342502)

दिनांक: 06-4-2022

From

Principal Secretary Govt. of Haryana,
Higher Education Department,
Haryana, Chandigarh.

To

All the Principals,
Govt. Aided Private Colleges in State of Haryana.

Memo No. KW 8/36-2009 C-IV(B)
Dated, Panchkula, the 18/04/2023


Subject: Revised criteria for the recruitment of Assistant Professor and
Principals in Govt. Aided Private Colleges in State of Haryana.

In continuation of this Directorate Memo No. KW 8/36-2009 C-IV(3)
dated 12.12.2022 on the subject cited above.

The amended revised criteria for the recruitment of Assistant Professors
and Principals in Govt. Aided Private Colleges in State of Haryana has been approved
by the State Government. The copy of the revised Criteria is enclosed herewith for
further necessary action.

This issues with the approval of the Competent Authority.

Encls : 1 to 4 pages


Assistant Director C-IV
for Principal Secretary to Govt. Haryana
Higher Education Department,
Haryana.


Endst No. Even

Dated, Panchkula

A copy is forwarded to the following for information and necessary
action :-

1. The Registrar, Kurukshetra University, Kurukshetra.
2. The Registrar, Maharishi Dayanand University, Rohtak.
3. The Registrar, Ch. Devi Lal University, Sirsa.
4. The Registrar, Bhagat Phool Singh Mahila Vishwavidyalaya, Khanpur
Kalan (Sonapat).
5. The Registrar, Indira Gandhi University, Meerpur (Rewari).
6. The Registrar, Ch. Ranbir Singh University, Jind.
7. The Registrar, Ch. Bansi Lal University, Bhiwani.
8. The Registrar, Gurugram University, Gurugram.
9. The Registrar, Dr. B.R. Ambedkar, National Law University, Rai, Sonapat.
10. The Registrar, Maharishi Balmiki Sanskrit University, Mundri, Kaithal.

11. IT Cell for upload on the Portal.


Assistant Director C-IV
for Principal Secretary to Govt. Haryana
Higher Education Department,
Haryana.

**CRITERIA FOR SELECTION OF ASSISTANT PROFESSORS IN GOVT.
AIDED PRIVATE COLLEGES IN THE STATE OF HARYANA**

Category	Marks
I. Academic Record	40 Marks
II. Additional Qualifications	15 Marks
III. Teaching Experience and Research	20 Marks
IV. Co-curricular Activities	7.5 Marks
V. Sports	5 Marks
VI. Interview	12.5 Marks
TOTAL :	100 Marks

I. Academic Record: Maximum 40 marks

Sr. No.	Particulars	Marks
1	Above 55 % marks in Master's degree	0.4 mark for each percentage
2	Above 55 % marks in Graduation	0.3 mark for each percentage
3	Above 55 % marks in 10+2	0.2 mark for each percentage
4	Above 55 % marks in Matriculation	0.1 mark for each percentage

II. Additional Qualification: Maximum 15 Marks

Sr. No.	Particulars	Marks
1	Graduation with Honours in the relevant subject	03 Marks
2	Ph.D.	10 Marks
3	JRF	05 Marks
4	NET	03 Marks
5	SET/SET	02 Marks

III. Teaching Experience and Research: Maximum 20 marks

A. Teaching Experience: Maximum 10 marks

Sr. No.	Particulars	Marks
1	Teaching experience after acquiring eligibility qualifications in the relevant subject	1 mark for each academic year (0.5 mark per Semester)

B. Research: Maximum 10 marks

Sr. No.	Particulars	Marks
1	Research Publications	3 marks for each research publications published in Peer-Reviewed or UGC-listed Journals
2	Paper Presentation in Conferences	International (Abroad) - 05 each International (Within country) - 3 each National - 2 each State/University - 1 each

IV. Co-curricular Activities: 7.5 marks

Sr. No.	Particulars	Marks
1	NCC (Maximum 5 marks)	NCC 'C' Certificate - 05 marks
		NCC 'B' Certificate - 02 marks
2	NSS (Maximum 5 marks)	NSS National Award - 05 marks
		NSS State Award - 02 marks
3	Position in Competitions like Debate/Declamation/Quiz/Poetic recitation/Fine Art etc. (Maximum 5 marks)	5 Marks for each National Level position
		2 Mark for each State/Inter-University Level position
		1 Mark for each position in Zonal Youth Festival
4	Participation in Republic Day Parade, New Delhi	Maximum 2 Marks

V. Sports* (Maximum 5 Marks)

Sr. No.	Particulars	Marks
1	International Level position -	5 marks
2	National Level position	First - 3 marks, Second - 2 marks & Third - 1 mark
3	State/Inter-University Level position	First - 2 marks, Second & Third - 1 mark

* Certificate of Graduation from Sports Department of Haryana Govt. is mandatory to claim the marks

VI. Interview: 12.5 marks

Sr. No.	Particulars	Marks
1	Subject Knowledge including presentation of 4-5 minutes on a topic given by the Selection Committee	5 Marks
2	Communication Skill & ICT knowledge	4.5 Marks
3	Overall Personality	3 Marks

Performance in interview shall be assessed on the basis of above mentioned criteria. Each member of Selection Committee shall assess candidates and shall assign marks individually in all the three sub-categories mentioned at VI above. For selection, marks obtained by candidates in Categories I to V will be added to the average marks assigned by all members of Selection Committee.

Note:

- During recruitment process, rules/instructions framed by the Govt. from time to time shall be applicable.
- Sports certificates must be issued for such tournament recognized by the State/Centre Govt.
- In case of SC candidates, marks shall be allotted as per same criteria mentioned above.

CRITERIA FOR SELECTION OF PRINCIPALS IN GOVT. AIDED PRIVATE COLLEGES IN THE STATE OF HARYANA

Category	Marks
I. Academic Record	20 Marks
II. Teaching Experience and Assessment of Administrative Skill	35 Marks
III. Academic/Research Score	32.5 Marks
IV. Interview	12.5 Marks
TOTAL:	100 Marks

I. Academic Record: Maximum 20 marks

Sr. No.	Particulars	Marks
1	Above 55 % marks in Master's degree	0.5 mark for each percentage (maximum 5 marks)
2	Above 55 % marks in Graduation	0.4 mark for each percentage (maximum 5 marks)
3	Above 55 % marks in 10+2/Prep.	0.3 mark for each percentage (maximum 5 marks)
4	Above 55 % marks in Matriculation	0.2 mark for each percentage (maximum 5 marks)

II. Teaching Experience and Assessment of Administrative Skill: Maximum 35 marks

A. Teaching Experience: Maximum 10 marks

Sr. No.	Particulars	Marks
1	Above 15 years teaching experience	1 mark for each year

B. Assessment of Administrative Skill: Maximum 25 marks

(i) Experience of Administrative Responsibilities

Sr. No.	Particulars	Marks
1	Experience as Joint/Deputy/Assistant Director in Directorate of Higher Education, Haryana	1 mark for each year
2	Experience as Registrar or any other administrative post in any University	1 mark for each year
3	Experience as Head of the Higher Education Institution i.e. Principal, Officiating Principal/DDO	1 mark for each year

(ii) Experience of Key responsibilities in colleges

Sr. No.	Particulars	Marks
1	Staff Representative or V.C. Nominee in Managing Committee of any College	1 mark for each year maximum upto 3 marks
2	Co-ordinator or Organizing Secretary of International/National/State Conference/Event	1 mark for each event maximum upto 3 marks
3	Bursar	1 mark for each year maximum upto 3 marks
4	NSS Programme Officer	1 mark for each year maximum upto 3 marks
5	YRC Counsellor	1 mark for each year maximum upto 3 marks
6	Hostel Warden	1 mark for each year maximum upto 3 marks
7	Member of any Statutory Body of University	1 mark for each year maximum upto 2 marks
8	Experience as Associate NCC Officer in HEI(s)	1 mark for each year maximum upto 3 marks

(iii) Experience of Committees in College

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2	Editor in Chief, College Magazine	1 mark for each academic year maximum upto 2 marks
3	Member, College Advisory Council	1 mark for each academic year maximum upto 2 marks
4	Convenor, University Work Committee	1 mark for each academic year maximum upto 2 marks
5	Convenor, Cultural Affairs Committee	1 mark for each academic year maximum upto 2 marks
6	Convenor, Purchase/Procurement Committee	1 mark for each academic year maximum upto 2 marks
7	Convenor, Building/Works Committee	1 mark for each academic year maximum upto 2 marks
8	Convenor, Sports Committee	1 mark for each academic year maximum upto 2 marks
9	Convenor, Discipline Committee	1 mark for each academic year maximum upto 2 marks
10	Convenor, Internal (Complaint) Committee	1 mark for each academic year maximum upto 2 marks
11	Convenor, Road Safety Club	1 mark for each academic year maximum upto 2 marks
12	Convenor, Red Ribbon Club	1 mark for each academic year maximum upto 2 marks
13	Convenor, Eco Club	1 mark for each academic year maximum upto 2 marks
14	In-charge, Placement Cell	1 mark for each academic year maximum upto 2 marks
15	In-charge, Women Cell	1 mark for each academic year maximum upto 2 marks
16	In-charge, Time-table Committee	1 mark for each academic year maximum upto 2 marks
17	In-charge, SC/BC Committee	1 mark for each academic year maximum upto 2 marks

III. Academic/Research Score: Maximum 32.5 marks

Sr. No.	Particulars	Marks
1	Research Score above 110 as per the criteria given in Appendix II, Table 2.	0.3 mark for each 1 Research Score above 110

IV. Interview: 12.5 marks

Sr. No.	Particulars	Marks
1	Knowledge of Service rules, financial matters & ICT tools	4 Marks
2	Leadership Qualities and Decision-making power	5.5 Marks
3	Overall Personality	3 Marks

Marks of only one experience under Category II B shall be allowed in one academic year. The convenor/in-charge shall be entitled mark (s) allotted to each category of experience. Similarly, the member (s) of Committee shall also be entitled for 0.25 mark for each Committee up to maximum marks allotted above. In case of repetition of any assignment/Committee under Category II (B) (ii) & (iii), the maximum marks allotted above, shall be allowed.

Performance in interview shall be assessed on the basis of above-mentioned criteria. Each member of Selection Committee shall assess candidates and shall assign marks individually in all the three sub-categories mentioned at IV above. For selection, marks obtained by candidates in Categories I to III will be added to the average marks assigned by all members of Selection Committee.

Note:

- Teaching experience of candidates shall be considered only in case of teaching the concerned subject after acquiring eligibility qualifications determined by the Govt.

From: Director Higher Education, Haryana,
Shiksha Sadan, Sector-5, Panchkula

To: All Principals Govt. Colleges of Haryana

Memo No. 08/05-2023 C-VII(2)
Dated, Panchkula, the 03.11.2023

Subject:- Regarding assessment of workload for the session 2023-24.

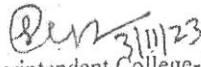
Kindly refer to the subject cited above.

I have been directed to inform you that the workload incharge of your college to the Directorate on the stipulated date for the assessment of workload for the session 2023-24.

You are, further, informed to send workload of college as per following workload norms approved.

1. As NEP-2020 has been implemented in the affiliated colleges of Kurukshetra University Kurukshetra and Ch. Ranbir Singh University Jind, the workload of First year classes of U.G Courses where admissions have been made as per NEP-2020, should be assessed on the basis of norms of Kurukshetra University Kurukshetra determined to assess workload as per NEP -2020. The workload of remaining classes should be assessed as per the existing practice i.e. as approved in 2020-21 and adopted in 2022-23.
2. In case of colleges affiliated with other than Kurukshetra University Kurukshetra and Ch. Ranbir Singh University Jind where NEP-2020 has not been implemented, their workload should be assessed as per existing practice i.e. as approved in 2020-21 and adopted in 2022-23.

Please treat it most urgent and send workload incharge on the stipulated date mentioned in the list attached herewith.


Superintendent College-7
for Director Higher Education
Haryana, Panchkula

Email ID:- hechry1college@gmail.com

TO BE SUBSTITUTED BEARING THE SAME NO. AND DATE

From

The Director Higher Education,
Haryana, Panchkula

To

All Principals Government Colleges of Haryana.

Memo No. 3/17-2012 CI (4)
Dated, Panchkula, the 15/12/2022**Subject: - Regarding workload Assessment of the session 2022-2023**
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Kindly refer to the subject cited above.

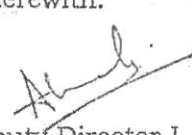
I have been directed to inform you to send workload incharge of your college to the Directorate on the stipulated date for the assessment of workload for the session 2022-2023.

You are, further, informed to send workload of college as per workload norms approved of the session 2020-21 attached with this letter (copy enclosed).

Workload of those colleges, where CBCS is operative in UG/P.G Classes in accordance with affiliating State Universities, will be assessed for UG/PG Classes according to syllabus & Schemes of affiliating University. Please send workload of CBCS accordingly.

Please treat it most urgent and send workload incharge on the stipulated date mentioned in the list attached herewith.

Encl: As above


 Deputy Director-I
 for Director Higher Education
 Haryana, Panchkula

REPORT OF THE COMMITTEE

For maintaining the uniform workload in all Government Colleges of the State the following are the recommendations of the Committee:-

1. The basic formula prescribed in the calendars of KUK and MDU Rohtak shall be adhered to for the calculation of workload in the various subjects. However, the department may initiate the process of uniformity with all the Universities.
2. Non practical subjects shall have 24 periods per week for UG, PG and Honors and all Practical subjects shall have 27 periods per week as per the guidelines issued by the department dated 14.09.2019.
3. Section strength will be 80 in UG and 60 in PG.
4. Composition group in English will be of 20 in all the 3 years. For starting any new option the minimum students strength will be 20 students.
5. Since there are differences in the workload norms of KUK, MDU, GJU and CDLU in Hindi compulsory, Punjabi compulsory, and Sanskrit Compulsory, it was proposed by the committee that 4+2 periods per week may be assigned where the maximum marks are out of 100 and it will be 2+1 lectures/week where the maximum marks are 50 marks. In case of Elective subject (Hindi I, Punjabi I, and Sanskrit) the workload will be 6+2 lectures/week.
6. Since there are different norms for calculation of workload in Botany, Zoology, Chemistry in various universities and university calendars are also not clear/outdated, the committee recommends that periods for the various subjects will be as follow as per the scheme of examinations prevailing in the Universities :

Subject	Theory	Practical
1. Botany	8	8
2. Zoology	8	8
3. Chemistry	8	6
4. Physics	6	6
5. Maths	6+6+6	3 (Sem. 4&5)

7. Since University calendars are not uniform for calculation of workload of Physical Education, it is proposed that following norms be finalized for this subject:

Where Physical Education is not a teaching subject

- a. Upto 500 students = 1 faculty
- b. Upto 1000 students = 2 faculties
- c. More than 1000 students = 3 faculties

Where Physical Education is a teaching subject.

For calculation of subject workload it is proposed to provide 6 periods in theory and 6 in Practical per week.

8. For Commerce and Economics and Computer Science it has been decided that all the subject of B.Com & M.Com Degree course shall be taught by faculty of Commerce. However, the Micro Economics and Macro Economics is B.C.

- Faculty of Economics, Business Maths by faculty of Maths and Basics of Computer Applications by faculty of Computer Science.
9. Subject of Computer Science in B.C.A., B.Sc.(IT), M.Sc (IT), PGGCA, MCA, B.Sc. & M.Sc. (Computer Science) and Computer Science in Arts Faculty as an optional subject shall be taught by the faculty of Computer Science.
 10. Paper of Languages in all courses may be taught by the faculties available in the languages.
 11. Paper of Environment studies may be taught by the faculty of Zoology, Botany and Geography as per the guidelines of the Department.
 12. The Practical ground in TDC 1 will be of 20 students but in case more than one group the last group upto 25 students will be considered as one group, similarly for TDC 2 & 3 a practical group will be of 15 students and in case more than one group the last group upto 18 students will be considered as one group.
 13. In case student's strength is less than 30 students in any non-practical subjects and 20 in any practical subjects, it will be discontinued (except in new colleges). However, for Music (V/I) the minimum strength will be 15 and Fine Arts and Sanskrit it will be 10.
 14. For Map works, etc the workload will be assessed as per University norms
 15. In Post Graduate Classes the total number of tutorials will be 12 students per tutorial group and workload will be one lecture/per paper, however, the number of students may be raised upto 15 for the last tutorial group.
 16. For professional courses, viz., BTM, Mass Communication, etc, the scheme of examinations of KUK/MDU will prevail.

LIST OF STATE UNIVERSITIES IN HARYANA

Sr. No.	Name and Address of the University
1	Kurukshetra University, Kurukshetra,
2	Maharshi Dayanand University, Rohtak
3	Chaudhary Devi Lal University, Sirsa
4	BPSMV, Khanpur Kalan, Sonapat
5	Dr. B.R. Ambedkar National Law University, Kundli Sonapat.
6	Indira Gandhi University, Meerpur (Rewari)
7	Chaudhary Ranbir Singh University, Jind
8	Chaudhary Bansilal University, Bhiwani
9	Gurugram University Gurugram, Camp Office- Rao Tula Govt. College of Commerce & Science, Sector-51, Gurugram
10	Maharshi Balmiki Sanskrit University, Mundri, Kaithal, Camp Office- Dr. B.R. Ambedkar Government College, Jagdishpura, Kaithal

LIST OF PRIVATE UNIVERSITIES IN HARYANA

Sr. No.	Name of the University
1	The NorthCap University, Gurugram
2	Amity University, Gurgaon
3	Apeejay Stya University, Gurgaon.
4	MMU-Sadipur, Ambala
5	NIILM, Kaithal
6	Baba Mast Nath University, Rohtak
7	M.V.N. University, Palwal
8	Sushant University, Gurgaon
9	SGT University, Gurugram
10	Jagan Nath University, Bahadurgarh
11	G.D. Goenka University, Gurgaon
12	K.R. Mangalam University, Gurgaon
13	SRM University, Sonapat
14	Ashoka University, Sonapat
15	BML Munjal University, Gurgaon.
16	Al-Falah University, Dhauj, Faridabad
17	Manav Rachna University, Faridabad
18	PDM University, Bahadurgarh, Jhajjar
19	Starex University, Gurugram,
20	World University of Design, Sonapat
21	IILM University, Gurugram
22	OM Sterling Global University, Hisar
23	Rishihood University, Sonapat
24	Geeta University, Panipat
25	Sanskaram University, Jhajjar

GRADE GIVEN BY NAAC

Sr. No	Name of Institution (HEI)	TYPE OF UNIVERSITY	District	DATE OF ESTABLISHMENT OF THE INSTITUTION	grade by NAAC
1	Chaudary Devi Lal University	STATE PUBLIC UNIVERSITY	Sirsa	2003	2.01 - 2.50 B
2	Bhagat Phool Singh Mahila Vishwavidyalaya	STATE PUBLIC UNIVERSITY	Sonapat	2006	2.76 - 3.00 B++
3	Kurukshetra University, Kurukshetra	STATE PUBLIC UNIVERSITY	Kurukshetra	1956	3.51 - 4.00 A++
4	Maharishi Dayananad University Rohtak	STATE PUBLIC UNIVERSITY	Rohtak	1976	3.44 A+

LIST OF GOVT COLLEGES AFFILIATED WITH NAAC								
Sr.	Name of Institution (HFI)	TYPE OF INSTITUTION	Affiliating University	District	DATE OF ESTABLISHMENT OF THE INSTITUTION	Cycle Number (tick latest cycle if already accreditation done, otherwise put not applicable)	CGPA with grade (tick as applicable, otherwise tick not applicable)	Date /month/year Of Declaration Of NAAC result as per certificate or write NOT APPLICABLE if not accredited till yet.
1	MAHARAJA NIMPAL SINGH GOVERNMENT	GOVT COLLEGE	Ch. Bansilal University, Bhiwani	Bhiwani	1971	CYCLE 1	2.51 - 2.75 B+	08-02-2021
2	Govt. College Jind	GOVT COLLEGE	Ch. Ranbir Singh Hooda University, Jind	Jind	1960	CYCLE 2	1.51 - 2.00 C	16-03-2021
3	Govt. College Narnaud	GOVT COLLEGE	GURU JAMESHWAR UNIVERSITY OF SC. & TECHNOLOGY, Hisar	Hisar	2013	CYCLE 1	2.51 - 2.75 B+	30/03/2021
4	Govt. College Hansi	GOVT COLLEGE	GURU JAMESHWAR UNIVERSITY OF SC. & TECHNOLOGY, Hisar	Hisar	1980	CYCLE 2	2.01 - 2.50 B	02/02/2021
5	Govt. College for Women Hisar	GOVT COLLEGE	GURU JAMESHWAR UNIVERSITY OF SC. & TECHNOLOGY, Hisar	Hisar	2003	CYCLE 1	2.01 - 2.50 B	30/3/2021
6	Sarla Memorial Government Girls' College Safidon	GOVT COLLEGE	Ch. Ranbir Singh Hooda University, Jind	Jind	2011	CYCLE 1	1.51 - 2.00 C	31/3/2021
7	Dr Bhim Rao Ambedkar Govt College Kaithal	GOVT COLLEGE	Kurukshetra University, Kurukshetra	Kaithal	2007	CYCLE 1	1.51 - 2.00 C	31-03-2021
8	Government College Hisar	GOVT COLLEGE	GURU JAMESHWAR UNIVERSITY OF SC. & TECHNOLOGY, Hisar	Hisar	1950	CYCLE 4	2.51 - 2.75 B+	17-08-2021
9	Govt. PG college sector 1 Panchkula	GOVT COLLEGE	Kurukshetra University, Kurukshetra	Panchkula	1983	CYCLE 4	2.76 - 3.00 B++	31-08-2021
10	Govt. College, Nalwa	GOVT COLLEGE	GURU JAMESHWAR UNIVERSITY OF SC. & TECHNOLOGY, Hisar	Hisar	1981	CYCLE 3	2.01 - 2.50 B	31/08/2021
11	P.T.C.L.S Govt. College, Karnal	GOVT COLLEGE	Kurukshetra University, Kurukshetra	Karnal	1976	CYCLE 3	2.51 - 2.75 B+	05-10-2021
12	Govt. College for Women, Jind	GOVT COLLEGE	Ch. Ranbir Singh Hooda University, Jind	Jind	2005	CYCLE 2	2.01 - 2.50 B	20/10/2021
13	Ch. Bansilal Govt. College for Women, Tosham	GOVT COLLEGE	Ch. Bansilal University, Bhiwani	Bhiwani	2007	CYCLE 2	2.01 - 2.50 B	26/10/2021
14	Tau Devi Lal Govt. College for Women, Murthal (Sonapat)	GOVT COLLEGE	Bhagat Phool Singh Mahila Vishwavidyalaya, Khanpur Kalan, Sonapat	Sonapat	2003	CYCLE 1	2.01 - 2.50 B	16/11/2021
15	GOVT. COLLEGE FOR WOMEN LAKHAN MAIRA (ROHTAK)	GOVT COLLEGE	Maharishi Dayanand University, Rohtak	Rohtak	2008	CYCLE 1	1.51 - 2.00 C	06/12/2021
16	GCW Sampla	GOVT COLLEGE	Maharishi Dayanand University, Rohtak	Rohtak	2000	CYCLE 1	2.01 - 2.50 B	8/3/2022
17	Government college satnali	GOVT COLLEGE	Indira Gandhi University, Meerpur	Mahendragarh	2013	CYCLE 1	1.51 - 2.00 C	7/5/2022
18	Govt. College for Women, Bawani Khara	GOVT COLLEGE	Ch. Bansilal University, Bhiwani	Bhiwani	2012	CYCLE 1	2.01 - 2.50 B	31/05/2022
19	CMG GCW Bhodia Khara Fatehabad	GOVT COLLEGE	Chaudhary Devi Lal University, Sirsa	Fatehabad	1998	CYCLE 3	2.01 - 2.50 B	13/9/2022

20	GC Jassia	GOVT COLLEGE	Maharishi Dayanand University, Rohtak	Rohtak	2013	CYCLE 1	2.01 - 2.50 B	18/10/2022
21	Govt. P.G. College for Women, Rohtak	GOVT COLLEGE	Maharishi Dayanand University, Rohtak	Rohtak	1959	CYCLE 2	2.76 - 3.00 B++	31/01/2023
22	Shaheed Dalbir Singh Govt. College Kharkhoda	GOVT COLLEGE	Maharishi Dayanand University, Rohtak	Sonapat	2013	CYCLE 1	2.76 - 3.00 B++	20/01/2023
23	Government Post Graduate College Ambala Cantt.	GOVT COLLEGE	Kurukshetra University, Kurukshetra	Ambala	1997	CYCLE 3	2.76 - 3.00 B++	21-04-2023
24	Govt. National College, Sirsa	GOVT COLLEGE	Chaudhary Devi Lal University, Sirsa	Sirsa	1957	CYCLE 3	2.76 - 3.00 B++	24 /6/ 2023
25	Pandit Neki Ram Sharma Govt. College Rohtak	GOVT COLLEGE	Maharishi Dayanand University, Rohtak	Rohtak	2006	CYCLE 3	2.76 - 3.00 B++	24/03/2022
26	Government college for Women Pali	GOVT COLLEGE	Indira Gandhi University, Meerpur	Rewari	2014	CYCLE 1	2.01 - 2.50 B	July 2023
27	Government College for Girls, Sec-14, Gurugram	GOVT COLLEGE	GURUGRAM UNIVERSITY	Gurugram	1959	CYCLE 3	2.76 - 3.00 B++	07/09/2023
28	GC NARWANA	GOVT COLLEGE	Ch. Ranbir Singh Hooda University, Jind,	JIND	1979	CYCLE 4	2.01 - 2.50 B	2021
29	Govt. College Jutana	GOVT COLLEGE	Ch. Ranbir Singh Hooda University, Jind	Jind	2007	CYCLE 1	2.01 - 2.50 B	27/10/2023
30	Government College, Jatauli Hailey Mandi, Gurugram	GOVT COLLEGE	GURUGRAM UNIVERSITY	Gurugram	1970	CYCLE 1	1.51 - 2.00 C	27/10/2023
31	Govt. College, Chhachhrauli (Yamuna Nagar)	GOVT COLLEGE	Kurukshetra University, Kurukshetra	Yamunanagar	2008	CYCLE 1	2.51 - 2.75 B+	30/11/2023
32	Government College For Women Bahadurgarh	GOVT COLLEGE	Maharishi Dayanand University, Rohtak	Jhajjar	2014	CYCLE 1	2.01 - 2.50 B	25 /1/2024
33	Govt College for Women Karnal	GOVT COLLEGE	Kurukshetra University, Kurukshetra	Karnal	1998	CYCLE 3	2.51 - 2.75 B+	14/03/2024
34	Rajiv Gandhi Govt. College Sana Ambala	GOVT COLLEGE	Kurukshetra University, Kurukshetra	Ambala	2006	CYCLE 1	2.51 - 2.75 B+	15-03-2024
35	Government College Meham	GOVT COLLEGE	Maharishi Dayanand University, Rohtak	Rohtak	1981	CYCLE 3	2.51 - 2.75 B+	28 /3/2024
36	Govt. College for Women, Mahendergarh	GOVT COLLEGE	Indira Gandhi University, Meerpur	Mahendragarh	1997	CYCLE 3	2.01 - 2.50 B	Feb , 2024
37	Govt. P G College for Women , sector 14, Panchkula	GOVT COLLEGE	Kurukshetra University, Kurukshetra	Panchkula	2007	CYCLE 1	2.51 - 2.75 B+	26.11.2019

NIRF RANKING -2023

SR	NAME O F UNIVERSITY	DISTRICT	STATE	RANK
1	Maharishi Markandeshwar	AMBALA	HARYANA	78
2	AMITY UNIVERSITY HARYANA GURGAON	GURGAON	HARYANA	94
3	MAHARISHI DAYANAND UNIVERSITY	ROHTAK	HARYANA	96
4	Chaudhary Charan Singh Haryana Agricultural University	HISAR	HARYANA	99
5	KUK	KURUKSHETRA	HARYANA	101-150
6	ASHOKA UNIVETRSTY	SONIPAT	HARYANA	101-150
7	GURU JAMESHWAR UNIVERSITY	HISAR	HARYANA	101-150
8	MANAV RACHNAINTERNATIONAL INSTITUTE IF RESEARACH AND STUDIES	FARIDABAD	HARYANA	101-150
9	NORTH CAP UNIVERSITY	GURUGRAM	HARYANA	151-200

1	IC COLLEGE OF HOME SCIENCE (COLLEGE)	HISAR	HARYANA	61
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SOURCE : NIRF PORTAL ACCESSED ON 10
JUNE 2024

<https://www.nirfindia.org/Rankings/2023/UniversityRanking200.html>

From

Director Higher Education, Haryana,
Shiksha Sadan, Sector-5, Panchkula

To

All the District Higher Education Officer (DHEO)
of Haryana State

Memo No. 4/16-2022 C-1 (4)

Dated, Panchkula the 10.7.2023

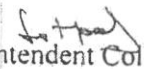
Subject: - Regarding deputation of teaching staff in Govt. Colleges by DHEOs.

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In continuation to this office Memo No. DHE-04/16-2022 C-1(4) dated 25.11.2022 and memo no. 4/16-2022 C-1 (4) dated 24.02.2023 on the subject cited above.

You are directed to depute the teaching staff in the Govt. Colleges by taking meeting of Principals of Govt. Colleges (concerned districts) where there is shortage of faculty in the concerned subject till the rationalization is completed or Online Transfer Policy is implemented by the department whichever is earlier.

Treat it as most urgent.


Superintendent College-I
for Director Higher Education
Haryana, Panchkula

From

The Director Higher Education, Haryana
Shiksha Sadan, Sector-5, Panchkula.

To

✓ The Principals
All Government Colleges, Haryana

Memo No. 21/139-2023 ME (4)

Dated: Panchkula, the 28/09/2023

Subject Regarding cleaning of premises and housekeeping services through tender or contract basis.

Kindly refer to the subject cited above.

It is intimated that demand has been received from Principals of Govt. Colleges Haryana regarding shortage of sweeper, mali and chowkidar in the colleges. In this regard it is intimated here that vide instruction no. 16/7/015 3GS-II dated 28.09.2021 Govt. has stopped fresh engagement under Outsource Policy Part-I & II and established Haryana Kaushal Rozgar Nigam for deployment of contractual manpower and framed policy dated 30.06.2022 namely Deployment of Contractual Persons Policy, 2022. In this policy following provision is made:-

"This policy shall be applicable in all the Departments/ Boards/ Corporations/ Public sectors Undertakings/Missions/ Authorities to deploy manpower for any job role whether instead or not in the Annexure of Nigam Wage Rates but is of the Level I to Level-III. However, this policy shall not be applicable to the following-

- (i) The service level agreements (SLAs) made by an organisations through tender on contract basis e.g. cleaning of premises, housekeeping services, without any reference of number of manpower. Such contracts shall be decided by the Organisation concerned at its own level as before. However, this policy shall be applicable if the number of personnel of the Level of I, II or III are mentioned for any kind of service."

Sharma

Higher Education Department

Observations/Recommendations of the Committee

During the course of oral examination, the Committee discussed upon the questionnaire and reply thereupon, with the representative of the Higher Education Department and given the recommendation observation as under:–

- 1) In respect of the question no. 1, the Committee discussed about the vacancies of Assistant Professors in Universities/Government Colleges, thereupon, the representative of the department replied that out of total sanctioned post of 8173, 3364 posts have been filled up, 4773 posts are lying vacant and 2095 Guest Lecturer are working presently, therefore, now total 2678 vacancies are left vacant since 2020. The department also explained the reason of pendency of vacancy by stating that due to amendment in the guidelines of the UGC, the service rules were amended and the process of such amendment took a one year, moreover, to settle the roster from the Welfare of Social Justice Empowerment, Scheduled Castes, Scheduled Tribes and Backward Classes & Antyodaya (SEWA) Department, the approval is yet to be get from the Chief Secretary to Govt. Haryana. The department assured to the Committee that the process to fillup the said vacancies is going on which will be completed in 3 to 5 months. Upon the assurance of the department, the Committee was asked to the department to fillup these vacancies and submit the action taken report to the Committee at the earliest which will be takeup in the subsequent meeting.
- 2) In respect of the question no. 2, the Committee discussed about the transport facilities to be provided to the girl students to reach their Govt. Colleges, the representative of the department replied that upon the Chief Minister's announcement, the facility of free buses for the girls students of Polytechnic Colleges & Schools was to be given by the Transport Department who was the Nodal Department and the said Department had started the pink buses under the slogan of "BETI BACHAO BETI PADHAO" in this regard. But the representative of the department could not replied satisfactorily upon the free bus services either provided or not by the Transport Department. They have suggested that the Transport Department also be orally examined togetherwith their department to clear the uncertain position of free bus services. The Committee acceded the suggestion of the representative of the department and decided that the Transport Department and Higher Education Department be called togetherly for oral examination upon such matter in the subsequent meeting. The Committee also recommended that the Transport Department be directed to furnish the fresh district wise detailed reply in respect of free bus services providing to the girls students.
- 3) In respect of question no. 3, the Committee discuss the criteria of deputation of teaching staff from one college to another college, the departmental representative explained that neither such kind of criteria is available, nor policy has been formulate in this regard as the Higher Education Officer available on the district level may make the arrangement of staff for 2 to 3 months as per necessity. The department also provide the data in respect of deputation of the staff which has been kept in record. The Committee

observed that the department have to formulate the policy of deputation under which the teaching staff may be deputed accordingly.

- 4) In respect of question no. 4, the Committee discuss upon the criteria of recruitment of Professors, Assistant Professors in the Govt. Colleges of the Universities and the added Colleges of Haryana. The departmental representative stated that the selection of the Assistant Professors are made by the HPSC or recruitment agency as per their criteria. The department could not provide the exact criteria of recruitment, therefore, the Committee recommended to submit the criteria of recruitment duly approved from the competent authority and made the recruitment accordingly.
- 5) In respect of question no. 5, the Committee discuss the matter of regular vacancy of the Principal in the Govt. Colleges and the representative of the department assured the Committee that such will be fillup at the earliest. The Committee took a serious note in this regard and directed to fillup the vacant post of Principal as soon as possible and also furnish the action taken report to the Committee in this regard.
- 6) In respect of question no. 6, the Committee discuss the matter of workload upon the Professors/Assistant Professors in the Govt. Colleges and Universities. The Committee observed that the available Professors are less than the requirement, resultantly, workload of the vacant posts is shifting upon the working staff which badly effect the study of the students, therefore, the Committee recommended to look into the matter and fillup the vacant posts of the Professors/Assistant Professors to release the workload so that the maximum time be provided to the students for their study.
- 7) In respect of question no. 7, the Committee discuss in respect of the number of the Govt./Private Universities established in the state of Haryana and their ranking/grade. The departmental representative explain the strength in this regard in detail as well as criteria to established the Private Universities in the State. From the reply of the department the Committee was satisfied and there was no recommendation given in this regard.
- 8) In respect of question no. 8, the Committee raised the issue of not started the Govt. College in village Nagpura of Ratia Constituency for which 10 acres land has been given since 3 year ago by the Gram Panchayat. The departmental representative assured to the Committee, the such matter will be resubmitted to the government for approval, thereupon, the Committee recommended to refer the matter to the Government strongly with the recommendation of the Committee and also submit the action taken report to the Committee which will be take up in the subsequent meetings.
- 9) In respect of question no. 9, the Committee raised the issue that the Government College Gannaur is not having own permanent building, teaching staff, own regular Principal and class IV Employees. Upon the reply of the departmental representative the Committee was not satisfied with the progressive report for open the Government College in Gannaur and recommended to submit the fresh action taken/progressive report in this regard.

Spot Visit at Kurukshetra University, Kurukshetra

The new Education Policy-2020 was discussed during the spot visit/meeting with representatives of Higher Education Department and Vice-Chancellor, Kurukshetra University at Kurukshetra. The Vice-Chancellor explained that there are many core courses have been included as Multi-disciplined courses, Skill enhancement courses, Vocational courses and Ability enhancement courses in new Education Policy. It means a holistic development of the student who can accept the challenges of new world. The Vice-Chancellor explained that there are 22000 students and 733 faculties in Kurukshetra University but still more than fifty percent regular posts are vacant which are substituted by appointing contract Lecture, part- time Lectures and retired faculties for smooth teaching. The Vice-Chancellor also explained his inability for initiating recruitment process due to a ban which was imposed by Higher Education Department. Shri Harinder Singh one of Member pointed out about reservation policy and back log for the SC/BC students in Kurukshetra University but the department could not reply satisfactorily.

The Chairperson of the Committee directed the Higher Education to remove the ban from recruitment process in Kurukshetra University so that smooth teaching process can be completed for the bright future of the students. The Committee also directed the Vice-Chancellor, Kurukshetra University to maintain the reservation policy and back-log policy in recruitment process for the SC/BC communities to avoid any irregularity and also supply the record of total sanctioned teaching and non-teaching posts with SC/BC reserved posts to the Committee.

During such spot visit, the Committee ascertained that Kurukshetra University has wide campus of 473 Acres Land and approximately equal to it gives on rent and earns two crore rupees per year. The Chairperson of the Committee inquired about Self Finance Scheme and Vice Chancellor explained that there are many teachers and other non-teaching staff have been recruited through Self Finance Scheme and many courses for example Institute of Management, Pharmacy and Science etc. are running under this scheme. He also explained that seventy percent courses of Distance Education and all Engineering Branches are under this scheme, as well as forty percent programmes of Kurukshetra University are running through this Scheme. Although Self Finance Scheme is earning a lot of money but we could not give promotions to such employees who have been working since seventeen or equal years with their sincerity under Self Finance Scheme. The employees who are working under Self Finance Scheme feel victimized because of they have no entitlement as equal to budgeted posts and they have same designation as on they have recruited. Even some of employees are retiring in next year without attaining the benefits of promotion and other entitlement of regular employees. Furthermore, the Vice-Chancellor explained that he is trying to abolish this anomaly and starts giving promotion to such employees.

The Chairperson of the Committee recommended that the benefits which are giving to the regular employee should be given in toto to the employees who are working under Self Finance Scheme to avoid any anomaly. The Committee also directed the Higher Education Department that it should be helping hand in this noble task with Kurukshetra University, Kurukshetra. The Committee recommended that the Higher Education Department should increase the annual budget of Kurukshetra University, Kurukshetra in coming budget year so that University can recruit new teaching staff for 2025-2026.

HEALTH SERVICES DEPARTMENT (AYUSH DEPARTMENT)

The previous Committee was take up the matter of construction of the Shri Krishna Ayush University, Kurukshetra and given the recommendations upon the incomplete work of said University which were incorporated in the 9th Report of the Committee. The relevant recommendation of the previous Committee was referred to the said department vide letter dated 14th March, 2024, thereafter, on the desirability of the Chairperson of the present Committee, the spot visit at the site of said University was conducted by the Committee on dated 22.01.2025. During the spot visit the Committee physically checked the number of projects of the University which are pending since long time and the Committee was not satisfied with the slow construction work of the pending projects and the Committee given the recommendation/observation which are as under:-

SPOT VISIT/INSPECTION AND MEETING AT KURUKSHETRA OF THE COMMITTEE.

The Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services was conducted a spot visit/inspection and meeting with Deputy Commissioner, Kurukshetra, the Director General, Ayush Department, SDM Kurukshetra, Vice-Chancellor, Shri Krishna Ayush University, Kurukshetra, Registrar, Shri Krishna Ayush University, Kurukshetra, Chief Medical Officer, Kurukshetra and other representatives of Ayush Department regrading pending project of Shri Krishna Ayush University, Kurukshetra at ground level report. It's main vision and purpose is to impart Ayush Education by excellent teaching and training and positive sustainable health care and undertake research activities to achieve the new origin. The state Government of Haryana allocated the land measuring 95 Acres (approx.) in the village Fettuhpur, Kurukshetra for new campus. The foundation stone of Mew Campus of University was laid down by the Hon'ble Prime Minister Shri Narendra Modi on 12.02.2019.

Objective of the Shri Krishna Ayush University, Kurukshetra.

1. To provide platform for growth and development of Ayurveda, Yoga, Siddha and Homeopathy (Ayush).
2. To produce graduate/post-graduate, research scientist, physicians and surgeons in Ayush stream.
3. To conduct research in various fields of Ayush.
4. To provide medical care through Ayush system of medicine to the suffering humanity.
5. To provide and assist in providing services and facilities of the highest order for research, evaluation, training, consultation and guidance to Ayush system of medicine.
6. To conduct experiments and develop pattern of teaching in Under-graduate, Post-graduate and Doctoral in all streams of Ayush.
7. To open and run such other institutes for promoting Ayush education, research and other related functions in any part of the country.

New Campus Shri Krishna Ayush University at Village Fattuhpur (Kurukshetra) Haryana.

The previous Committee was pointed out the matter of slow constructions work of Ayush University, Kurukshetra before the Additional Chief Secretary, Health Services Department during their oral examination by stating that farmers have donated about 90 Acres land for established the Ayush University, Kurukshetra but except boundry wall nothing has been done in 4 years. The previous Committee was strongly recommended that Health Services Department should take an initiative to complete the work of Ayush University, Kurukshetra very speedily so that the purpose of this can be fulfil and people can take advantage of this. Such Committee was also recommended that a monitoring Committee should be form in ths regard.

Upon the above recommendation and observation of the Committee, the Government had awarded the work of PMC to the HSIIDC (Haryana State Industrial Infrastructure Development Corporation). The department also intimated that the HSIIDC has allocated the work of Planning, designing including Architectural Services for the project of development of Various building Infrastructural and other allied services etc. to the M/S Design Associates Inc., Noida. Now as per intimated by the department at this stage DPR for the 1st Phase has been submitted and tender will be floated as soon as DPR got approved. The estimate for the 1st phase is Rs. 539.00 crore and approximate coasting of the project will be come Rs. 1296 Crore which will be completed in three phases.

Health Services Department (Ayush Department)

Observations/Recommendations of the Committee

1) The Committee discussed on pending project of Shri Krishna Ayush University, Kurukshetra during the spot visit/inspection and meeting with Ayush Department, Vice-Chancellor and Registrar of Shri Krishna Ayush University, Kurukshetra. The Chairperson pointed out that farmers have donated about 95 Acres of land for Ayush University, Kurukshetra but except boundary wall nothing has been done in almost in seven years. That is why the farmers who have given land free of cost are demoralized because ambitions could not be achieved. The Director General, Ayush Department replied that it is lengthy and time taking process when first time tenders were called and there was a scam in this process due to that it was stopped. Now Government has identified the agency namely Haryana State Industrial Development Corporation (H.S.I.D.C.) and also given the work orders to such agency by Health Department.

The Chairperson strongly recommended that Health Services/Ayush Department should take an initiative to complete the construction work of Ayush University, Kurukshetra very speedily so that the purpose of dream project of the state can be achieved and people can impart health and wellness. The Chairperson of the Committee directed the Ayush Department that they should take serious steps for construction work of Ayush University because this project has already lingered on a lot. The Chairperson of the Committee directed that a Monitoring Committee of concerned Officers ought to form who can check Ayush University's construction work properly. It is very necessary to organise the regularly meeting to check the progress of this project and should be submit the report once in six months at least to the Committee also.

2) During such spot visit/inspection, Shri Harinder Singh, a Member of the Committee inquired the Department about sanctioned posts and criteria of recruitment of Professors, Associate Professors, Assistant Professor and other posts in University. He further asked the Ayush Department that how much quota has been given to SC and BC category candidates. The Vice-Chancellor explained that there are 43 faculties out of which three faculties are from SC category and two faculties are related to BC category and reservation policy for SC/BC categories could not be adopted during the recruitment process. He also showed inability to provide complete data of staff with reservation policy during the meeting of the Committee. The Vice-Chancellor assured to the Committee that University has to got approval of their Rule & Services conditions from Haryana Government and the recruitment of faculties will be completed as per the Roster approval by the Social Justice & Welfare Department of Haryana.

The Committee directed the Ayush Department/Ayush University, Kurukshetra about to supply the comprehensive reply in reference to sanctioned posts and criteria of recruitment for Professors, Associate Professors, Assistant Professor and other posts in University and many employees have been recruited of SC/BC in category here. The Committee also desired to supply a Roster for recruitment of SC/BC category candidates which has been approved by Social Justice & Welfare Department of Haryana. The Committee desired to make available the record of HKRN employees in Shri Krishna Ayush University, Kurukshetra with categories. The Committee also directed that keeping in view of the recommendations/ observations of the Committee as well as contents of the proceeding, submit the fresh reply in this regard which will be take up in the subsequent.